BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

OLD ORIGINAL APPLICATION NO. 205 OF 2024

RE-NUMBERED AS

M.A. 19 OF 2024

IN

ORIGINAL APPLICATION NO. 65 OF 2025

Nagri Hakka Sangarsh Samiti & Ors.) …Applicants

Versus

Mira Bhayander Municipal Corporation & Ors.) …Respondents

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Filed on 13.02.2026

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OLD ORIGINAL APPLICATION NO. 205 OF 2024

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ORIGINAL APPLICATION NO. 65 OF 2025

NOTARY
SUNITA S. GOLE
Dist. Thane (M.S.)
Reg. No. 10294/13
Expiry Date
24 Sept. 2028
GOVT. OF INDIA

Nagri Hakka Sangarsh Samiti & Ors. ...Applicants

Versus

Mira Bhayander Municipal Corporation ...Respondents

CONSOLIDATED AFFIDAVIT IN REJOINDER ON BEHALF OF THE APPLICANTS TO THE REPLIES FILED BY THE RESPONDENT NO.1

I, David Nunes, the authorised signatory of the Applicant No.3 herein having its offices at Tarodi, P.O. Uttan, Thane – 401 106, do hereby solemnly affirm and state as under:-

1. I say that I have read a copy of the 3 affidavits filed by the Respondent No.1 in the present M.A. (Interim Affidavit in Reply dated 14th February 2025, Affidavit in Reply dated 25th March 2025 and Rejoinder to MPCB

Reply and Additional Information dated 12th June 2025), collectively referred to as "affidavits" hereinafter, and am filing this Affidavit in Rejoinder thereto with a view to controvert the contents of the same and place the relevant facts on record.

2. I deny the contents of the affidavits unless expressly admitted herein. Nothing stated in the said affidavits should be considered admitted for want of specific traverse.

3. The present application has been filed due to the egregious violations of the provisions the Solid Waste Management Rules, 2016 ("SWM Rules, 2016) on the part of the Respondent No.1 with respect to a dumping ground operated by it at Uttan-Pali village located in Mira-Bhayander and its failure to ensure that solid waste is processed and treated in the manner provided for in the Rules. The failure to process and treat the solid waste has not only endangered the health of residents staying in close proximity to the dumping ground, but has affected the livelihood of the residents. The present application also seeks to assail the continued operation of the dumping ground in the absence of an environmental clearance that is required to be obtained under the EIA Notification, 2066.

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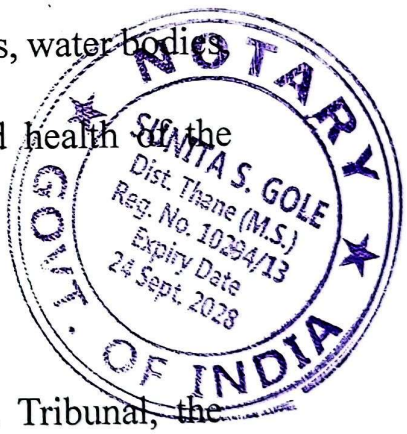
4. I say that the affidavits filed by the Respondent No.1 must be appreciated in the following backdrop - since its inception, the dumping ground in question has been operating unlawfully without an environmental clearance; between 2022 and 2025 the dumping ground was operating without authorisation under the SWM Rules, 2016; the Respondent No.1 has the capacity to treat only 300 of the 500 metric tonnes of waste that is sent to the dumping ground everyday, resultantly every single day 200 metric tonnes of solid waste remains untreated and is being dumped into the open at the site; approximately 8 lakh metric tonnes of legacy solid waste remains untreated, frequently catching fire – there have been 26 instances of fires in the last 5 years; the dumping ground is located in close proximity to not only habitations, but also agricultural fields, water bodies, fish drying beds, resultantly affecting the livelihood and health of the residents.



5. In spite of these protracted proceedings before this Ld. Tribunal, the Bombay High Court and the Supreme Court, the Respondent No.1 continues to operate the dumping ground with total disregard to the SWM Rules and the health, well-being and livelihood of the residents. In the proceedings before this Ld. Tribunal, the continued environmental degradation being caused by the dumping ground was noted in numerous orders passed between December 2016 and December 2017. This Ld.

Tribunal noted that the efforts taken by the Respondent No.1 were not commensurate with the amount of waste generated within the limits of the Municipal Corporation and that the problem was being compounded on a day to day basis. Before the Supreme Court, when the issue of solid waste being dumped by the Respondent No.1 without any scientific treatment was raised, it noted that "*we are prima facie of the view that the appellant is doing virtually nothing to remove the solid waste*" (Annexure A-7, pg. 96 of the M.A.). The Respondent No.1 thus has a long history of violating environmental regulations as far as the present dumping ground is concerned.

6. Before dealing with the contentions raised by the Respondent No.1, by way of preliminary submissions I say that the 3 affidavits filed by the Respondent No.1 are notable in that they do not controvert the following assertions in the M.A.:

(a) That the facility is operating without the mandatory environmental clearance required for integrated solid waste management facilities under the EIA Notification, 2006. In fact by stating that it has appointed a consultant for making an appropriate application, there is an implicit acknowledgment by the Respondent No.1 that this clearance is required;

(b) That the facility was operating without a valid and subsisting authorisation under Rule 16 (1) of the MSW Rules, 2016 for nearly 3 years, i.e. between 2022 and 2025;

(c) That it has failed to adhere to the site selection criteria for sanitary landfills;

(d) That no buffer zone has been maintained around the landfill site as required under Schedule I of the SWM Rules, 2016.

(e) That the leachate generated from the dumping ground has impacted the livelihood of the agriculturalists and the fisherfolk as the fields and water bodies are contaminated.

Being uncontroverted, the aforementioned assertions may be deemed as accepted by the Respondent No.1.

7. The contentions of the Respondent No.1 in its affidavits can be summarised as follows:

(a) That the present proceedings are not maintainable;

(b) That the Respondent No.1 has made repeated attempts to relocate the dumping ground but has been unable to do so due to protests by local residents;

(c) That the Respondent No.1k has appointed various contractors to execute various works for the scientific treatment of solid waste;

(d) That the solid waste treatment processing capacity will be increased by 200 metric tonnes per day;

(e) That the fire at the legacy waste site has been extinguished and steps are being taken for mitigation of any fire complaints.

8. The response to each of the above contentions is as follows:

(a) Maintainability

(i) The Respondent No.1 has contended that the present proceedings are not maintainable as an Miscellaneous Application under Original Application No. 65 of 2015 which was disposed of on 21st July 2015. It has further contended that OA 65 of 2015 was disposed of citing the proceedings in OA No. 606 of 2018 (which were *sou motu* proceedings initiated by the Principal Bench of the NGT) which is pending before this Hon'ble Tribunal and that therefore only O.A. 606 of 2018 must proceed.

(ii) In this regard it is submitted that the scope of the proceedings in O.A. 606 of 2018 were wide and general in nature. The proceedings were aimed at securing nationwide, time-bound, institutional compliance with the Solid Waste Management Rules, 2016. In contrast the present application raises specific grievances with respect to the SWM facility operated by the

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Respondent No.1 regarding not only compliance with the SWM Rules, but the fact that the Respondent No.1 has failed to obtain the mandatory statutory clearances required for operating the solid waste management facility. This is beyond the scope of the consideration of the Principal Bench in O.A. 606 of 2018.

(iii) It may be noted that in *Kantha Vibhag Yuva Koli Samaj Parivartan Trust & Ors. v. State of Gujarat & Ors.*, the Supreme Court was dealing with a similar issue. An Appeal had been filed before the Supreme Court challenging an order passed by the NGT disposing of an O.A. (which raised specific grievances about a dumping ground in Gujarat) citing the proceedings in O.A. 606 of 2018. The Supreme Court observed that the NGT was not correct in directing the Appellants to approach one of the Committees set up by it in OA 606 of 2018 rather than continuing with the proceedings in the OA. The Supreme Court thus set aside the order and restored the OA to the file of the NGT directing it to adjudicate the matter on merits. A copy of the order dated 21st January 2022 passed by the Supreme Court is annexed hereto and marked as **Exhibit "A"**.

(iv) Furthermore, the proceedings in O.A. 606 of 2018 concluded with the order dated 18th May 2023 and have only been kept pending for the purpose of monitoring compliance of the previous orders that have been passed. The Applicants crave lave to refer to and rely upon the order dated 18th May 2023 as and when required. As such there is no question of a "parallel hearing" on the subject and the present M.A. may be decided by this Hon'ble Tribunal on merits.

(v) It may be noted that on the first date when the matter came to be listed before this Hon'ble Tribunal, the Tribunal itself observed that filing the present proceedings as Miscellaneous Application rather than an Original Application would have been a more appropriate recourse and accordingly permitted the conversion of the O.A. into an M.A. The relevant observations in the order dated 18th October 2024 are as under:

"6. We are of the view that the issue raised by the applicants in the present original application is the same which was also considered by this Tribunal in Original Application No.65 of 2015. Therefore, if in compliance with the order dated 07.09.2018 passed in Original Application No.65 of 2015, the applicants had approached the Authority and they did not take any action, they could have moved Misc. Application in the same Original Application No.65 of 2015 instead of filing fresh Original Application.

7. At this stage, the learned counsel for the applicants has prayed that this Original Application may be permitted to be converted into Misc. Application. We allow the request made by the learned counsel and as prayed by her, the Registry is directed to register this case as Misc. Application in Original Application No.65 of 2015 and it be placed before us for further consideration on 18.12.2024."

(vi) For the reasons mentioned above, it is denied that the present proceedings are not maintainable.

(b) <u>That the Respondent No.1 has made repeated attempts to relocate the dumping ground but has been unable to do so due to protests by local residents:</u>

(i) The Respondent No.1 has stated that opposition by local residents has disrupted its attempts to establish a scientifically managed solid waste processing facility.

(ii) The Respondent No.1 has sought to contend that the obstruction caused by the local residents was "illegal" and resulted in dumping of untreated solid waste at the site in question. I say that it is in fact the dumping of untreated waste that preceded the protests by the local residents. Untreated garbage was being dumped in an area that was unsuitable for such an activity since it is located on a hill and in close proximity to habitations, agricultural fields and water bodies.

These protests were legitimate and justified and the local residents were well within their rights to agitate an issue that was affecting not only the livelihood of numerous residents but also their health and quality of life.

(iii) Recognising the legitimacy of the opposition by local residents lead to the attempts to locate land elsewhere for the purpose of the solid waste treatment facility. Instead of locating a suitable land, the government allotted a land located over mangroves in village Sakwar, Taluka Vasai. The Respondent No.1 was therefore unable to move to this location either.

(iv) On account of this, the Respondent No.1 made a request to the District Collector, Thane *vide* letter dated 31st March 2017 to allot an alternative land. Notably, the Respondent No.1 refers to a resolution dated 11th February 2014 agreeing to a common waste disposal facility suggested by the State Government at Taloja. Curiously, it states that the said facility "*did not start*" without providing any more details. As such the legitimate and justified attempts to relocate the dumping ground did not reach its logical conclusion. Although on its own request an alternative was provided by the District Collector, for reasons

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best known to it, the Respondent No.1 failed to take any steps to shift the dumping ground.

(v) In this regard, the contents of the Affidavit filed by the Respondent No.6 (District Collector, Thane) may be noted. The Respondent No.6 has stated as follows-

> "*The Government of Maharashtra sought the information from the Respondent Collector Thane regarding the availability of the land for MSWMF. The lands available are either far away from the jurisdiction of the MBMC or under the forest department.* ***Therefore, by knowing this fact State government suggested a land at Taloja, for Common Municipal Solid Waste Management Facility (CMSWMF).***"
>
> (pg. 467 of Affidavit dated 17th September 2025)

Thus, although alternative land was sought for and allotted, the Respondent No.1 has not taken any steps to pursue the shifting of the solid waste treatment facility. Instead it has continued to run the facility in an unscientific manner without the required statutory clearances and without any consequence. Notably the Respondent No.1 itself states that

the contract for construction of solid waste management project at Uttan was done as a "*stop gap arrangement*" (page 292). Given this assertion, the Respondent No.1 ought to take concerted steps to shift the dumping ground from its present location.

(c) That the Respondent No.2 has appointed a number of contractors to execute various works for the scientific treatment of solid waste

(i) The Respondent No.1 has referred to various work orders issued for the purpose of treatment of waste and leachate generated. However, it is evident that the Respondent No.1 has not been prompt in setting up the facilities required for the scientific treatment of solid waste and for treating the legacy waste as further set out below.

(ii) It notes that in 2017 a work order was issued for the construction of solid waste management project which became functional since June-July 2019. Notably, while the waste began to be dumped at this site since 2006, it was only in 2019 that the treatment of waste began.

(iii) Similarly, it was only in 2023 that the Respondent No.1 issued a work order for the preparation of a sanitary landfill for the scientific disposal of inert waste, which, it may be noted has

not been completed even till today. The SWM Rules, 2016 prescribe a timeline of 3 years for the purpose of setting up a sanitary landfill. Thus, while this was required to be completed by 2019, the Respondent No.1 initiated steps only in 2023. The Respondent No.1 has failed to explain the 7 year delay in setting up the sanitary landfill.

(iv) With respect to bioremediation of legacy waste, the Respondent No.1 has stated that out of a total of 9,09,630 metric tonnes of legacy waste, only 22,358 metric tonnes of legacy waste has been processed. The tender for the processing of the remaining legacy waste, i.e. **8,87,272 metric tonnes** has not yet been awarded. As per the timeline prescribed under the MSW Rules, 2016 this process should have been completed by 2021. The delay of 5 years has not been adequately explained by the Respondent No.1. The failure of the Respondent No.1 to take steps for the bioremediation of the legacy waste has had serious consequences on the health and wellbeing of the residents. It has led to the seepage of leachate into the groundwater and water bodies and has caused numerous fires.

(d) That the Respondent No.1 was unable to pursue the process of applying for relevant permissions required for running MSW project as Village Uttan, Pali since it was pursuing the process of selection of contractor to set up an MSW facility at Sakwar Village, Vasai:

(i) I say that by the Respondent No.1's own admission, after the proposed solid waste facility at Sakwar and subsequently at Taloja did not pan out, it took steps to set up the solid waste management project at the present location for which the work order was issued as far back as March 2017.

(ii) It has not explained what prevented it from applying for an environmental clearance in 2017 when the operations were to start at this site and has only now, i.e. 8 years after the facility has started operations, taken steps to apply for an environmental clearance.

(iii) It is evident that the attempts to locate the dumping ground elsewhere being the cause of the delay in applying for an environmental clearance are a red herring to explain away its own negligence in complying with environmental laws.

(iv) Pertinently, while applying for authorisation under Rule 15, the form requires a copy of the environmental clearance to be attached to the application form. Thus it is not clear how the authorisation under Rule 15 could have been granted without

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the environmental clearance being in place. The negligence of the MPCB in this regard ought to be noted.

(v) While it appears that in the present case the MPCB has not insisted on a copy of the environmental clearance being provided before granting the authorisation, the authorisation itself contains a condition which states that "*The Corporation/Council shall strictly follow the EIA Notification, 2006.*" Thus it is sufficiently clear that the obtaining an environmental clearance is mandatory, contrary to the oral assertion made by the counsel for the Respondent No.1 on the last date of hearing.

(e) <u>That the solid waste treatment processing capacity will be increased by 200 metric tonnes per day:</u>

(i) While the Respondent No.1 has acknowledged that it presently has the capacity to treat only 33 MT of the 500 MT of solid waste that is received by the dumping ground daily, it has not provided any details as to how it intends to do so and more importantly no timelines have been specified.

(ii) Consistently receiving an excess quantity of 200 MT of solid waste daily will inevitably lead to several serious operational and environmental consequences. If the plant is unable to treat

all the waste that is received this will lead to processing delays resulting in backlogs of untreated waste. It is clear that in the present case excess waste is being stored in open areas. Apart from affecting air quality due to methane generation, it has led to leachate generation and is likely leading to contamination of the water bodies around the dumping ground as is evident from the pictures annexed to the M.A. at Annexure A-9 (pg. 99). Accumulation of untreated waste has created unsanitary conditions and has led to diseases, respiratory problems and skin infections.

(iii) As such not only is it unsustainable but also unlawful to continue the operation of the dumping ground.

(f) <u>That the fire at the legacy waste site has been extinguished and steps are being taken for mitigation of any fire complaints:</u>

(i) The Respondent No.1 has addressed the 1 incident of a fire that occurred in February 2025. However it has failed to explain the reason for the frequent fires at the dumping ground. As stated in the Application, there have been 26 instances of fires at the dumping ground in the last 5 years (pg. 227 of M.A.).

(ii) The MPCB has sent multiple show-cause notices to the Respondent No.1 with respect to the frequent fires directing that appropriate steps be taken to prevent the outbreak of such fires. However, the frequency of them indicates that no adequate measures have been taken by the Respondent No.1. The contents of the show-cause notice dated 23rd February 2022 (pg.221 of M.A.) with respect to the incident of fire in February 2022 in this regard may be noted-

> *"due to negligence of MBMC, fire was not extinguished immediately and causing nuisance to the surrounding area. And whereas, the above fact shows repeated gross violation of consent conditions and clearly indicates your utmost negligent attitude towards aspect of pollution control and environment protection"*

(iii) Another show cause notice dated 24th February 2023 (pg. 221 of M.A.) noted that the Respondent No.1 failed to submit a reply to the previous notice dated 23rd February 2022 and also failed to remain present for the personal hearing extended on 29th April 2022. It noted another incident of fire that occurred on 18th February 2023 and the gross violations of consent conditions.

(iv) Yet another show-cause notice dated 17th May 2024 (pg. 418 of MPCB's Affidavit in Reply dated 6th June 2025) noted an incident of fire that occurred on 30th March 2024 and further

noted that the Ambient Air Quality Monitoring (AAQM) was carried out at the site and it was observed that the results of the AAQM exceed the prescribed standards. The sample collected on 15th February 2022 noted the RSMP (Respirable Suspended Particulate Matter otherwise known as PM 10) as 659 µg/m3 while the sample collected on 4th March 2024 notes the PM 10 as 325 µg/m3 as against the prescribed standard of 100 µg/m3. A 3rd Analysis Report dated 15th April 2024 notes the PM 10 at 1094, 693 and 1086 µg/m3. Hereto annexed and marked as **Exhibit B, Exhibit C** and **Exhibit D** are copies of the MPCB Analysis Reports dated 25th February 2022 and 11th March 2024 respectively. For ready reference the National Ambient Air Quality Standards are annexed hereto and marked as **Exhibit E.**

(v) Fires at dumping sites are a well-known consequence of the long-term accumulation of legacy waste and they result from a combination of biological, chemical, and physical processes taking place inside large waste heaps. The Respondent No.1 admits to the accumulation of 9,09,630 metric tonnes of legacy waste which is still to be treated. As such, fires at the dumping site will inevitably occur again and again until the legacy waste is bioremediated.

(vi) Landfill fires do not burn cleanly. Because waste smoulders at low oxygen levels, combustion is incomplete, producing a highly toxic mix of pollutants including heavy metals like lead, mercury and arsenic. Heavy metals released during landfill fires are carcinogenic and long-term exposure is linked to lung cancer and liver cancer. Thus, the failure of the Respondent No.1 to adhere to the timelines stipulated under the MSW Rules, 2016 has had a direct consequence on the health of the residents living around the dumping ground site.

9. In light of what is stated above, I say that to allow the continued functioning of the dumping ground at Uttan would be to condone the egregious violation of environmental regulations by the Respondent No.1 and to place at risk the health and wellbeing of the residents of the area.

Solemnly affirmed at Thane)

This 13 day of February 2026)

David Nunes

BEFORE ME
NOTARY
SUNITA S. GOLE
ADVOCATE & NOTARY.
Off.: Shop No. 3, Near Food Box Hotel,
Behind Sai Baba Mandir, Thane Court Naka,
Thane (W) - 400 601.

Identified by me,

Before

Advocate for the Applicants

NOTED & REGISTERED
Sr. No.: 5026/2026

19 13 FEB 2026

Reportable

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

Civil Appeal No 1046 of 2019

Kantha Vibhag Yuva Koli Samaj Parivartan Trust and Others — **Appellants**

Versus

State of Gujarat and Others — **Respondents**

J U D G M E N T

Dr Justice Dhananjaya Y Chandrachud, J

1 Admit.

2 This appeal under Section 22 of the National Green Tribunal Act 2010[1] arises from a judgment and order of the Principal Bench of the National Green Tribunal[2] dated 28 September 2018, by which it dismissed OA No 81 of 2014 (WZ).

3 OA No 81 of 2014 (WZ), instituted under Sections 14 and 15 of the NGT Act, was

1 "**NGT Act**"
2 "**NGT**"

pending before the NGT for nearly four years since July 2014. It had been filed by the appellants, who are environmental organisations and individuals directly affected by the degradation of the environment in the area in question. The OA pertained to the issue of the dumping of unsegregated and untreated Municipal Solid Waste[3] at an open landfill site admeasuring 188 hectares at Survey No 111 /A, Block No 177, Khajod Village, Taluka Choryasi in the district of Surat, which is surrounded by thirty-five villages. The landfill site had been set up by the fourth respondent, Surat Municipal Corporation[4], which had started dumping 850 Metric Tonnes of waste per day on 24 January 2003. The extent of dumping increased to 1600 Metric Tonnes of waste per day by 16 January 2014. It was alleged, *inter alia*, that the dumping of waste in the open area without prior treatment was in violation of the Municipal Solid Waste (Handling and Management) Rules 2000 and Bio Medical Waste (Management and Handling) Rules 1998. Further, while SMC had been issued multiple warnings during site visits and inspections, the situation did not improve. It was alleged that the waste disposal led to an irreversible contamination of local water bodies and ground water, caused severe air pollution due to the burning of waste, damaged the ecology of the nearby villages and was affecting the health of the citizens and livestock in the vicinity. The appellants sought directions, *inter alia*, for: *(i)* restraining the dumping of MSW at the landfill site; *(ii)* restoration of the environment in the surrounding areas; *(iii)* restitution of the landfill site to its original condition; *(iv)* compensation to all those affected in the nearby villages upon

3 "**MSW**"
4 "**SMC**"

determination of damages by a committee set up to assess the landfill site; and *(v)* implementation of the Solid Waste Management Rules 2016[5].

4 The Western Zone Bench of the NGT issued notice on 8 August 2014. A series of orders emanated from the Western Zone Bench of the NGT in connection with the issues raised. It would suffice to note a few of those orders:

(i) On 20 March 2015, the NGT noted that "*prima facie* there is ring of truth in the averments made by the Applicants, to indicate that MSW plant, is being mismanaged" and that the burning of the untreated MSW was causing severe air pollution affecting the health of the residents of the nearby villages. Interim directions were issued to prevent this from taking place during the pendency of the OA;

(ii) On 22 December 2015, the NGT again reproached SMC for not preparing a proper action plan and audit for the management of MSW in the district of Surat. However, on the appellant's issue of their participation in the management of the landfill site, the NGT noted that it would be decided during the final hearing;

(iii) On 7 March 2016, the NGT directed the Commissioner of SMC to be present and to provide a statement on the following issues: *(a)* extent of waste collected, treated and disposed of in accordance with the mandate of the Municipal Solid Waste (Handling and Management) Rules 2000; *(b)* the officers who have failed

5 "**SWM Rules**"

to enforce the Rules and have failed to comply with the directions of the NGT; *(c)* the time schedule within which proper waste management will be done in the area in terms of the Rules; and *(d)* filing an undertaking that waste management shall be done in letter and spirit;

(iv) On 16 May 2017, the NGT noted that in pursuance of its previous directions, SMC had filed an affidavit indicating, *inter alia*, the action plan which it proposed to execute for handling the problem of MSW within its jurisdiction. The NGT was informed that the issue pertaining to the closure of the Khajod dumping site was pending before the Standing Committee of SMC. Hence, the NGT directed the Standing Committee to take a decision and issue a work order for commencing the work of the closure of the open dumping site within a month. Moreover, SMC was directed to place on the record the details of the lands where the projects are to be commissioned;

(v) On 19 September 2017, a statement was made on behalf of SMC that it is under an obligation to comply with the SWM Rules and that the site at Khajod is designated for a landfill, an MSW processing plant and a waste-to-energy plant of 100 TPD on a public-private partnership basis;

(vi) Pursuant to the order of the NGT dated 19 September 2017, the appellants formulated certain action points for implementation of the SWM Rules. On 26 September 2017, an undertaking was filed on behalf of SMC by the Municipal

Commissioner setting out the steps which would be taken for dealing with MSW, transportation, storage, and processing as well as on other related matters. The undertaking stipulated that there shall be no landfilling or dumping of unprocessed and unsegregated MSW after two years subject to “100% working of the Solid Waste Processing Plant” and certain other conditions;

(vii) On 6 November 2017, an order was passed by the NGT setting out that it would be hearing SMC, *inter alia*, on the qualified nature of the undertaking which was furnished by it, having regard to the SWM Rules and on the proposed use of the Khajod landfill site despite its potential as a landfill site being concluded. The NGT also indicated that it would be hearing submissions on the commissioning of the waste-to-energy plant and the waste-to-compost plant within a given time frame;

(viii) An order was passed by the NGT on 5 December 2017, dealing particularly with the issue of quantification of compensation to the farmers due to the damage caused by the burning of solid waste and ground water pollution;

(ix) On 2 July 2018, the NGT issued directions stating that the submissions which were urged before it by SMC were unacceptable. The NGT declined to accept the contention that the waste-to-energy plant could only be completed by December 2019, and directed that it ought to be completed by March 2018; and

(x) On 17 July 2018, the NGT noted that SMC's current action plan *prima facie* did not fulfill the requirements of Clause J of Schedule-I of the SWM Rules in relation to closure and rehabilitation of old dumping sites and legacy waste. Hence, it directed SMC to file an affidavit recording its compliance.

5 A considerable amount of judicial time and attention was entailed during the course of the hearings associated with the above orders. Earlier Benches of the NGT at the Western Zone Bench had been monitoring the status of compliance with the SWM Rules. The NGT was seized with diverse aspects pertaining to the disposal of MSW by SMC, including the modalities which have to be followed while commissioning projects in the future for the conversion of waste to energy.

6 Rather surprisingly, when the proceedings came up on 28 September 2018 before the Principal Bench of the NGT, the OA was disposed of on the ground that in another OA – OA No 606 of 2018 – the NGT had constituted Apex, Regional and State Level Committees to monitor the implementation of the SWM Rules. The OA filed by the appellants was thus closed with liberty to represent the case and ventilate all grievances before the appropriate committee. For convenience of reference, the order passed by the NGT is extracted below:

> "As this OA relates to implementation of Solid Waste Management Rules, 2016, we are of the considered opinion that it is covered by the order passed by the larger Bench of the Tribunal dated 20th August, 2018 in OA No 606 of 2018.
>
> The Applicant would be at liberty to represent its case and ventilate

> all grievance before the Committee which shall look into it and finally decide the same.
>
> Consequently, OA No 81 of 2014 stands disposed of. There shall be no order as to cost.
>
> M.A. No. 1392 of 2018 and 1393 of 2018
>
> These Applications do not survive for consideration as the main Application has been decided and are accordingly dismissed."

7 At this juncture, it is also important to elaborate on NGT's judgment and order dated 31 August 2018 in OA No 606 of 2018. Those proceedings arose from writ petitions filed before this Court in relation to the proper implementation of SWM Rules across the country, which were later transferred to the NGT. The NGT noted in its decision that though it had earlier issued directions for the implementation of the SWM Rules, they had not been complied with. Later, in a meeting organised by the Central Pollution Control Board with all the States and Union Territories, it was recommended that the NGT should form Apex, Regional and State Level Committees for the implementation of the SWM Rules and the directions issued by the NGT, and that these Committees should submit quarterly reports to the NGT. Thus, the NGT directed the following:

(i) The Apex Monitoring Committee was set up for one year, till further orders. Its role was to interact with the relevant Ministries and the Regional Monitoring Committees, and it could formulate guidelines/directions which may be useful to the Regional Monitoring Committees and the States/Union Territories. It

was to meet preferably every month, and also preferably meet the Regional Monitoring Committees once a month. It shall then submit its report to the NGT every quarter. Further, it was also directed that the Committee set up a website for dissemination of information, so as to enable public participation;

(ii) The Regional Monitoring Committees were set up for one year, till further orders, for each zone – North, East, West, South and Central. They were to ensure effective implementation of the SWM Rules, and that mixing of bio-medical waste with MSW does not take place and bio-medical waste is processed in accordance with the Bio-Medical Waste Management Rules 2016. The Committees were to preferably meet every week, and meet the Apex Monitoring Committee, have *inter se* interactions and meet the States when necessary. They were to submit their reports to the Apex Monitoring Committee twice a quarter, and also submit a report to the NGT after the first quarter. Much like the Apex Monitoring Committee, the Regional Monitoring Committees were also directed to set up websites; and

(iii) The State Level Committees were set up for one year, till further orders, for each State and Union Territory. They were to preferably meet with local bodies once every two weeks, and the local bodies were to furnish them reports twice a month. They were to decide on technical and policy issues in accordance with the SWM Rules and consistent with the directions of Apex and Regional

> Monitoring Committees. Further, they were to send their reports to the Regional Monitoring Committee on a monthly basis. It was also directed that public involvement may be encouraged and status of MSW be placed in the public domain.

The NGT directed that the Committees would be at liberty to issue directions for execution of the orders of the NGT to any authority.

8 Ms Shilpa Chohan, learned Counsel appearing on behalf of the appellants, has submitted that relegating the appellants to a committee was wholly inappropriate having regard to the progress which had been achieved by the Western Zone Bench of the NGT in unravelling various aspects of the case. Moreover, it is urged that the jurisdiction to provide restitution and award compensation is entrusted to the NGT and hence, it was not appropriate or proper to dispose of the OA by relegating the decision to a committee.

9 On the other hand, Mr Tejas Patel, learned Counsel appearing on behalf of SMC, submits that the appellants have produced absolutely no material on the basis of which a claim for compensation can be made. Moreover, it was urged that they have a remedy of ventilating their grievances before the appropriate committee.

10 The OA was filed by the appellants under Sections 14 and 15 of the NGT Act. Section 14[6] of the NGT Act vests the NGT with jurisdiction over all civil cases where a

6 "**14. Tribunal to settle disputes.**—(1) The Tribunal shall have the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment), is involved and such

substantial question relating to the environment is involved, and such question arises out of the implementation of the enactments specified in Schedule I to the statute. Sub-Section (1) of Section 15 is in the following terms:

> "**15. Relief, compensation and restitution.**—(1) The Tribunal may, by an order, provide,—
>
> (a) relief and compensation to the victims of pollution and other environmental damage arising under the enactments specified in the Schedule I (including accident occurring while handling any hazardous substance);
>
> (b) for restitution of property damaged;
>
> (c) for restitution of the environment for such area or areas,
>
> as the Tribunal may think fit."

11 In **Mantri Techzone (P) Ltd.** v. **Forward Foundation**[7], a three-Judge Bench of this Court outlined that Section 15(1)(c) of the NGT Act entrusts broad powers to the NGT. Speaking for the Court, Justice S Abdul Nazeer held:

> "43. Section 15(1)(c) of the Act is an entire island of power and jurisdiction read with Section 20 of the Act. The principles of sustainable development, precautionary principle and polluter pays, propounded by this Court by way of multiple judicial pronouncements, have now been embedded as a bedrock of environmental jurisprudence under the NGT Act. Therefore, wherever

question arises out of the implementation of the enactments specified in Schedule I.

(2) The Tribunal shall hear the disputes arising from the questions referred to in sub-section (1) and settle such disputes and pass order thereon.

(3) No application for adjudication of dispute under this section shall be entertained by the Tribunal unless it is made within a period of six months from the date on which the cause of action for such dispute first arose:

Provided that the Tribunal may, if it is satisfied that the applicant was prevented by sufficient cause from filing the application within the said period, allow it to be filed within a further period not exceeding sixty days."

7 (2019) 18 SCC 494

> the environment and ecology are being compromised and jeopardized, the Tribunal can apply Section 20 for taking restorative measures in the interest of the environment."

12 The OA filed by the appellants raised issues falling within the jurisdiction of the NGT under Section 14, since it relates to the implementation of the SWM Rules. The SWM Rules have been notified pursuant to the powers conferred by Sections 3, 6 and 25 of the Environment (Protection) Act 1986, which is Entry 5 in Schedule I of the NGT Act. None of the prayers sought by the appellants are of a nature that cannot be granted by the NGT in accordance with its powers under Section 15(1) of the NGT Act. The OA was being continuously heard by the Western Zone Bench of the NGT since August 2014, and it had already issued significant interim directions.

13 Hence, the issue before us is only whether the Principal Bench of the NGT correctly directed the appellants to now approach one of the Committees set up by it, rather than continue with the proceedings in the OA. To understand this, we must first consider the role of such committees which are set up by courts and tribunals alike.

14 It is first important to differentiate expert committees which are set by the courts/tribunals from those set up by the Government in exercise of executive powers or under a particular statute. The latter are set up due to their technical expertise in a given area, and their reports are, subject to judicially observed restraints, open to judicial review before courts when decisions are taken solely based upon them. The precedents of this court unanimously note that courts should be circumspect in rejecting

the opinion of these committees, unless they find their decision to be manifestly arbitrary or *mala fide*[8]. On the other hand, courts/tribunals themselves set up expert committees on occasion. These committees are set up because the fact-finding exercise in many matters can be complex, technical and time-consuming, and may often require the committees to conduct field visits. These committees are set up with specific terms of reference outlining their mandate, and their reports have to conform to the mandate. Once these committees submit their final reports to the court/tribunal, it is open to the parties to object to them, which is then adjudicated upon. The role of these expert committees does not substitute the adjudicatory role of the court or tribunal. The role of an expert committee appointed by an adjudicatory forum is only to assist it in the exercise of adjudicatory functions by providing them better data and factual clarity, which is also open to challenge by all concerned parties. Allowing for objections to be raised and considered makes the process fair and participatory for all stakeholders.

15 Sections 14 and Section 15 entrust adjudicatory functions to the NGT. The NGT is a specialized body comprising of judicial and expert members. Judicial members bring to bear their experience in adjudicating cases. On the other hand, expert members bring into the decision-making process scientific knowledge on issues concerning the environment. In **Hanuman Laxman Aroskar** v. **Union of India**[9], a two-Judge Bench of this Court noted that the NGT is an expert adjudicatory body on the

8 **Basavaiah (Dr.)** v. **Dr. H.L. Ramesh**, (2010) 8 SCC 372 (in relation to appointment in an academic institution); **State of Kerala** v. **RDS Project Ltd.**, (2020) 9 SCC 108 (in relation to safety of a flyover project)
9 (2019) 15 SCC 401

environment. The Court held:

> "133. The NGT Act provides for the constitution of a tribunal consisting both of judicial and expert members. The mix of judicial and technical members envisaged by the statute is for the reason that the Tribunal is called upon to consider questions which involve the application and assessment of science and its interface with the environment…
>
> 134. NGT is an expert adjudicatory body on the environment."

The NGT does not have a dearth of 'expertise' when it comes to the issues of environment.

16 Section 15 empowers the NGT to award compensation to the victims of pollution and for environmental damage, to provide for restitution of property which has been damaged and for the restitution of the environment. The NGT cannot abdicate its jurisdiction by entrusting these core adjudicatory functions to administrative expert committees. Expert committees may be appointed to assist the NGT in the performance of its task and as an adjunct to its fact-finding role. But adjudication under the statute is entrusted to the NGT and cannot be delegated to administrative authorities. Adjudicatory functions assigned to courts and tribunals cannot be hived off to administrative committees. In **Sanghar Zuber Ismail** v. **Ministry of Environment, Forests and Climate Change and Another**[10], a three-Judge Bench of this Court noted that the NGT cannot refuse to hear a challenge to an Environmental Clearance under Section 16(h) of the NGT Act and delegate the process of adjudicating on compliance to

10 2021 SCC OnLine SC 669

an expert committee. The Court held:

> "8…the NGT has not dealt with the substantive grounds of challenge in the exercise of its appellate jurisdiction. Constitution of an expert committee does not absolve the NGT of its duty to adjudicate. The adjudicatory function of the NGT cannot be assigned to committees, even expert committees. The decision has to be that of the NGT. The NGT has been constituted as an expert adjudicatory authority under an Act of Parliament. The discharge of its functions cannot be obviated by tasking committees to carry out a function which vests in the tribunal."

17 The NGT has in the present case abdicated its jurisdiction and entrusted judicial functions to an administrative expert committee. An expert committee may be able to assist the NGT, for instance, by carrying out a fact-finding exercise, but the adjudication has to be by the NGT. This is not a delegable function. Thus, the order impugned in the appeal cannot be sustained. The consequence of the impugned order is to efface the meticulous exercise which was carried out by the earlier Benches. Valuable time has been lost in the meantime and crucial issues pertaining to the environment in the present case have been placed on the back-burner.

18 Hence, we are of the view that it would be appropriate to set aside the impugned order and to restore OA No 81 of 2014 (WZ) to the file of the NGT. We accordingly allow the appeal and set aside the impugned order dated 28 September 2018. OA No 81 of 2014 (WZ) is restored to the file of the NGT. The NGT shall commence with the hearing of the proceedings from the stage which was arrived at before the impugned order dated 28 September 2018 was passed. Unfortunately, more than three years have

passed in the meantime, a delay which could have been avoided had the NGT proceeded to adjudicate upon the issues which were raised before it.

19 This Court has not expressed any opinion on the merits of the issues which are raised before the NGT. The NGT will take an appropriate view and issue appropriate directions in continuation of the directions which hold the field, after hearing the parties.

20 The Court was apprised that the impugned order was passed by the Principal Bench since the Western Zone Bench of the NGT was not functioning at the relevant time. Hence, OA No 81 of 2014 (WZ) may now be heard by the Bench which is assigned with the requisite jurisdiction to hear the subject matter of the OA.

21 The appeal is accordingly allowed in the above terms.

22 Pending applications, if any, stand disposed of.

.....J.
[Dr Dhananjaya Y Chandrachud]

.....J.
[Bela M Trivedi]

New Delhi;
January 21, 2022
CKB

ITEM NO.18 Court 4 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No.1046/2019

KANTHA VIBHAG YUVA KOLI SAMAJ PARIVARTAN TRUST & ORS. **Appellant(s)**

VERSUS

THE STATE OF GUJARAT & ORS. **Respondent(s)**

Date : 21-01-2022 This appeal was called on for hearing today.

CORAM :
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) **Ms. Shilpa Chohan, Adv.**
Mr. Ssawahiq Siddique, Adv.
Dr. Pratyush Nandan, Adv.
Mr. Rajesh Singh, AOR

For Respondent(s) **Ms. Aastha Mehta, Adv.**
Ms. Deepanwita Priyanka, Adv.

Ms. Ruchi Kohli, AOR

Mr. Avijit Roy, AOR

Mr. Tejas Patel, AOR
Mr. Kaushal Pandya, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1 Admit.

2 The appeal is allowed in terms of the signed order.

3 Pending applications, if any, stand disposed of.

(CHETAN KUMAR) **(SAROJ KUMARI GAUR)**
A.R.-cum-P.S. **COURT MASTER**
(Signed Reportable Judgment is placed on the file)

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-25820423
Fax : -
Email :mpcbthanelab@mpcb.gov.in
Website : http://mpcb.gov.in

Regional Laboratory
Regional Laboratory, Thane,
Maharashtra Pollution Control Board,
Office Complex Building, 5th Floor,
Wagle Estate, Near Mulund check
Naka. Thane-400 604.

Repot Outward No.: MPCB/RL-Thane/Ambient/21-22/02/37
Date: 25/02/2022 03:53 PM

Analysis Report-Air (Ambient)

556

Client/Industry/location Name & Address
M/s. Mira Bhaindar Municipal Corporation

Sample Details	
Field Sample ID :	BR-0017966
Laboratory Sample Code :	MPCB/RL-Thane/AMB/21-22/345
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Thane II (Mrs. Aruna Rokade) (SRO-Thane II)
Seal No. :	271
Type of Industry / Location details :	
Sample Collected On :	Feb 15 2022 10:00:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	SO2	4	µg/m3	
2	SO2	3	µg/m3	
3	RSPM	659	µg/m3	
4	NOx	10	µg/m3	
5	NOx	7	µg/m3	

Report Type: final

Report generated on: 2022-02-25 15:53:18

Compiled & Approved by: Dr. Smita Wagh

Reviewed on Date: 25/02/2022 03:53 PM

Reviewed by: Dr. Smita Wagh

Dr. Smita Wagh (Lab. I/c.)
Approving Authority
Reviewing Authority

Regional Laboratory, Thane, MPCB

* Electronic report does not require signature

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-25820423
Fax : -
Email : mpcbthanelab@mpcb.gov.in
Website : http://mpcb.gov.in

"Your Service is our Duty"

Regional Laboratory
Regional Laboratory, Thane,
Maharashtra Pollution Control Board,
Office Complex Building, 5th Floor,
Wagle Estate, Near Mulund check
Naka. Thane-400 604.

Repot Outward No.: MPCB/RL-Thane/Ambient/23-24/03/19
Date: 11/03/2024 02:46 PM

Analysis Report-Air (Ambient)

Client/Industry/location Name & Address
M/s. Mira Bhaindar Municipal Corporation Municipal corporation stp

Sample Details	
Field Sample ID :	BR-0068168
Laboratory Sample Code :	MPCB/RL-Thane/AMB/23-24/316
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Thane II (Mrs. Smita Vanave) (SRO-Thane II)
Seal No. :	241
Type of Industry / Location details :	
Sample Collected On :	Mar 4 2024 04:00:00:000PM

Sr.No	Parameter	Starting Time	Closing Time	Result	Unit	Method of analysis
1	PM10	04-03-2024 16:00	05-03-2024 00:00	325	$\mu g/m^3$	
2	SO2	04-03-2024 16:00	04-03-2024 20:00	BDL	$\mu g/m^3$	
3	SO2	04-03-2024 20:00	05-03-2024 00:00	BDL	$\mu g/m^3$	
4	NOx	04-03-2024 16:00	04-03-2024 20:00	14	$\mu g/m^3$	
5	NOx	04-03-2024 20:00	05-03-2024 00:00	13	$\mu g/m^3$	

Report Type: final

Report generated on: 11/03/2024 02:47 PM

Complied & Approved by: Dr. Smita Wagh

Reviewed on Date: 11/03/2024 02:46 PM

Reviewed by: Dr. Smita Wagh

Dr. Smita Wagh
Scientific Officer,
I/c Regional Laboratory,
Thane,

* Electronic report does not require signature

Note :
1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-25820423
Fax : -
Email : mpcbthanelab@mpcb.gov.in
Website : http://mpcb.gov.in

"Your Service is our Duty"

Regional Laboratory
Regional Laboratory, Thane,
Maharashtra Pollution Control Board,
Office Complex Building, 5th Floor,
Wagle Estate, Near Mulund check
Naka. Thane-400 604.

Repot Outward No.: MPCB/RL-Thane/Ambient/24-25/04/8
Date: 15/04/2024 07:18 PM

Analysis Report-Air (Ambient)

Client/Industry/location Name & Address
Mira Bhaindar Municipal Corporation Municipal corporation stp

Sample Details	
Field Sample ID :	BR-0070125
Laboratory Sample Code :	MPCB/RL-Thane/AMB/24-25/5
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Thane II (Mrs. Smita Vanave) (SRO-Thane II)
Seal No. :	241
Type of Industry / Location details :	
Sample Collected On :	Apr 1 2024 03:30:00:000PM

Sr.No	Parameter	Starting Time	Closing Time	Result	Unit	Method of analysis
1	PM10	01-04-2024 15:30	01-04-2024 23:30	1094	$\mu g/m^3$	
2	PM10	01-04-2024 23:30	02-04-2024 07:30	693	$\mu g/m^3$	
3	PM10	02-04-2024 07:30	02-04-2024 15:30	1086	$\mu g/m^3$	
4	SO2	01-04-2024 15:30	01-04-2024 19:30	BDL	$\mu g/m^3$	
5	SO2	01-04-2024 19:30	01-04-2024 23:30	BDL	$\mu g/m^3$	
6	SO2	01-04-2024 23:30	02-04-2024 03:30	BDL	$\mu g/m^3$	
7	SO2	02-04-2024 03:30	02-04-2024 07:30	BDL	$\mu g/m^3$	
8	SO2	02-04-2024 07:30	02-04-2024 11:30	BDL	$\mu g/m^3$	
9	SO2	02-04-2024 11:30	02-04-2024 15:30	BDL	$\mu g/m^3$	
10	NOx	01-04-2024 15:30	01-04-2024 19:30	BDL	$\mu g/m^3$	
11	NOx	01-04-2024 19:30	01-04-2024 23:30	BDL	$\mu g/m^3$	
12	NOx	01-04-2024 23:30	02-04-2024 03:30	BDL	$\mu g/m^3$	
13	NOx	02-04-2024 03:30	02-04-2024 07:30	BDL	$\mu g/m^3$	
14	NOx	02-04-2024 07:30	02-04-2024 11:30	BDL	$\mu g/m^3$	
15	NOx	02-04-2024 11:30	02-04-2024 15:30	BDL	$\mu g/m^3$	

560

Report Type: final

Report generated on: 15/04/2024 04:16 PM

Complied & Approved by: Dr. Smita Wagh

Reviewed on Date: 15/04/2024 04:15 PM

Reviewed by: Dr. Smita Wagh

Dr. Smita Wagh
Scientific Officer,
I/c Regional Laboratory,
Thane,

* Electronic report does not require signature

Note :
1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

EXHIBIT E

NATIONAL AMBIENT AIR QUALITY STANDARDS
CENTRAL POLLUTION CONTROL BOARD
NOTIFICATION

New Delhi, the 18th November, 2009

No.B-29016/20/90/PCI-L—In exercise of the powers conferred by Sub-section (2) (h) of section 16 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No. 14 of 1981), and in super session of the Notification No(s). S.O. 384(E), dated 11th April, 1994 and S.O. 935(E), dated 14th October, 1998, the Central Pollution Control Board hereby notify the National Ambient Air Quality Standards with immediate effect, namely:-

NATIONAL AMBIENT AIR QUALITY STANDARDS

S. No.	Pollutant	Time Weighted average	Concentration in Ambient Air		Methods of Measurement
			Industrial, Residential, Rural and Other Area	Ecologically sensitive area (notified by Central Govt.)	
(1)	(2)	(3)	(4)	(5)	(6)
1	Sulphur Dioxide (SO_2), $\mu g/m^3$	Annual*	50	20	• Improved West and Geake • Ultraviolet fluorescence
		24 hours**	80	80	
2	Nitrogen Dioxide (NO_2), $\mu g/m^3$	Annual*	40	30	• Modified Jacob & Hochheiser (Na-Arsenite) • Chemiluminescence
		24 hours**	80	80	
3	Particulate Matter (size less than 10 μm) or $PM_{10}\mu g/m^3$	Annual*	60	60	• Gravimetric • TOEM • Beta attenuation
		24 hours**	100	100	
4	Particulate Matter (size less than 2.5 microns) or $PM_{2.5}$ $\mu g/m^3$	Annual*	40	40	• Gravimetric • TOEM • Beta attenuation
		24 hours**	60	60	
5	Ozone (O_3) $\mu g/m^3$	8 hours **	100	100	• UV photometric • Chemiluminescence • Chemical method
		1 hour **	180	180	
6	Lead (Pb) $\mu g/m^3$	Annual*	0.5	0.5	• ASS / ICP method after sampling on EPM 2000 or equivalent filter paper • ED – XRF using Teflon filter
		24 hours**	1.0	1.0	

(1)	(2)	(3)	(4)	(5)	(6)
7	Carbon Monoxide (CO) mg/m^3	8 hours**	2	2	Non Dispersive Infra RED (NDIR) Spectroscopy
		1 hour**	4	4	
8	Ammonia (NH_3) $\mu g/m^3$	Annual*	100	100	• Chemiluminescence • Indophenol blue method
		24 hours**	400	400	
9	Benzene (C_6H_6) $\mu g/m^3$	Annual*	5	5	• Gas chromatography based continuous analyser • Adsorption and desorption followed by GC analysis
10	Benzo (a) Pyrene (BaP) – particulate phase only ng/m^3	Annual*	1	1	Solvent extraction followed by HPLC / GC analysis
11	Arsenic (As) ng/m^3	Annual*	6	6	AAS / ICP method after sampling on EPM 2000 or equivalent filter paper
12	Nickel (Ni) ng/m^3	Annual*	20	20	AAS / ICP method after sampling on EPM 2000 or equivalent filter paper

***** Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.

****** 24 hourly or 8 hourly or 1 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.

Note: Whenever and wherever monitoring results on two consecutive days of monitoring exceed the limits specified above for the respective category, it shall be considered adequate reason to institute regular or continuous monitoring and further investigation.

EXHIBIT F

A Physicochemical Study

of impact of Uttan Dumping ground

on the local Environment,

Health of the citizens and their Livelihood

Facilitated by Our Lady of Bethlehem Parish,

Dongri Uttan

on behalf of

- ***Nagri Hakka Sanghaarsh Samiti***
- ***Taarodi Dongri Stanik Christian Residence Sarrvajanik Society***
- ***Domgri Chowk Gao Mandal***
- ***Shree Maruti Devasthan***
- ***Uttan Sunnat Jamaat***
- ***Madrasa Darul Falah Trust***
- ***Vallankini Mata Mahila Mandal***
- ***Dongri Chowk Gao Jamaat***
- ***Dharavi Bet Jana Aakrosh Morcha***

Study and Report compiled

by Garbage Concern Welfare Society (GCWS)

Lab facility for testing of Water samples and Soil samples

- Equinox Laboratories Rabale, Navi Mumbai

Index

2. Abstract

The uncontrolled disposal of municipal solid waste (MSW) at the Uttan dumping ground has raised significant concerns regarding the leaching of hazardous contaminants into the surrounding soil and groundwater ecosystems.

Objective: This study aims to assess the environmental quality of water and soil in the region within 2000 meters radius from the boundary of the Uttan dumping ground by analysing key physicochemical parameters (BOD, COD, TDS, Phosphorus, Nitrogen) and heavy metals (Arsenic, Lead) to determine the extent of contamination.

Methodology: Water samples (surface water, well water and groundwater from borewells) and soil samples were collected from various locations in the surrounding vicinity (upgradient and downgradient) of the dumping ground across different directions. The samples were analyzed for Biochemical Oxygen Demand (BOD), Chemical Oxygen Demand (COD), TDS, Total Nitrogen (N), Phosphorus (P), Potassium and heavy metals (Arsenic - As, Lead - Pb) using standard laboratory methods (APHA). The results were compared with national and international environmental standards (BIS/WHO) to evaluate pollution levels.

Expected Results & Significance: Preliminary findings indicate that leachate formation from the dumpsite is likely causing high COD, BOD, and nutrient enrichment (N and P) in nearby soil and water, while heavy metals (As, Pb) are expected to exceed permissible limits closer to the site. The study will provide critical data for assessing the long-term ecological impact of the dumpsite and will assist in recommending sustainable remediation measures, such as leachate treatment, for improving environmental quality and public health in the locality.

- **Study Area: within 2000 meter radius of boundary wall of** Uttan dumping ground.
- **Parameters:** BOD, COD, Phosphorus, Nitrogen, Arsenic, Lead.
- **Samples:** Water and Soil.
- **Context:** Environmental Quality Assessment / Impact Assessment.
- **Expected Results:** High COD/BOD/Nutrients, heavy metal contamination, and correlation with distance from the site.

3. Introduction

Uttan, forming part of the **Mira Bhayander Municipal Council** within Thane district, represents nearly **25% of the municipal land area** but is home to barely **10% of its population**. The region's unique ecological mosaic of **mountains, farmlands, mangroves, wetlands, and a fragile marine ecosystem** has been severely compromised by an **unscientific landfill** that occupies approximately **20% of Uttan's area**- approximately 31 hectares of which 75% has been already used up to create open landfill of untreated waste, with a very small leachate treatment facility, which is under capacity to treat the leachate produced through the anaerobic composting and compacting methodology used at Uttan Dumping ground to handle the waste in flow.

Since **1995**, around **500 to 1,200 metric tons per day** of unsegregated waste from across Mira-Bhayandar is dumped here without environmental safeguards. As of a July 2025 Report by MBMC states that 500 metric tons is being daily loaded on the site of which 300 metric tons is scientifically treated and the leachate is treated before lease into surrounding land spaces beyond the boundary of the Dumping ground, However the current study was done on the water samples collected within the periphery of 2000 meters of the Land fill site, which prove otherwise.

The consequences include:

- **Groundwater contamination** from toxic leachate.
- **Air pollution** from frequent fires and anaerobic decomposition.
- **Health crises**, including respiratory issues and increased childhood and adult cancers.
- **Collapse of traditional livelihoods** such as fishing, rice cultivation, and vegetable farming.
- **Violation of human and environmental rights**, as no Environmental Impact Assessment (EIA) or community consent was ever obtained.

Objectives of the study

1. To quantify and categorize the pollution of water and soil in the regions within 2000 metres from dumpsite, beyond boundary of the dumpsite
2. To analyse the data collected and compare with BIS limits and
3. To draw inference of the data and quality he pollution levels
4. **To highlight illegal and unscientific waste disposal** currently being used on the Uttan Dumpsite
5. To draw **scientific validation of environmental and health impacts**.
6. **To protect the community rights** to clean air, water, and livelihood
7. Build a strong **multi-stakeholder coalition** to advocate for closure and remediation.
8. Transform the degraded site into a **Community-led Biodiversity Sanctuary**.

4. **Methodology**

Since the study was to understand impact of the Dumping ground on the surrounding Ecosystems, after referring to data and reports of similar studies, acquired water and soil **samples from randomly**, through **Random Sampling Method** wherein selected locations within 2000 meters radius from the boundary of the Dumpsite. All necessary permissions were taken from the local landowners.

A total of

- 22 water samples
- 7 soil samples

were collected on 7th January 2026 and then dispatched to the Equinox Testing Laboratory, with water samples numbered 1 to 22 and Soil samples numbered 1 to 7.

5. The List of sample to location is as below with supported photographs during collection and google map tagging.

- **Water Samples collection points**

Sample No	Name of Area from which water sample was collected	Kind of water body	Distance from Dumping Ground Boundary
1.	Water outlet near western wall boundary next to new construction	Nalla	300 mtrs
2.	Water outlet near western wall boundary next to new construction	Water puddle	400 mtrs
3.	Plot No 81/6 Uttan	Well	500 mtrs
4.	P G Resort	Borewell	400 mtrs
5.	South western Boundary wall next to Palm tree	Nalla	100 mtrs
6.	Old Boundary Wall near compound curvature	Outlet pipe	50mtrs
7.	Kaccha Road Leachate outlet on South western boundary	Puddle	70 mtrs
8.	South Western Nalla outlet	Nalla	60 mtrs

9.	Pathan Bander Pul Near Pali Ice Factory	Nalla	2000 mtrs
10.	Edward Correa compound connected to Uttan Creek	Creek	1500 mtrs
11.	Pali Church compound , residential colony	Well	1400 mtrs
12.	Vegetable Market next to Pali Church	Well	1500 mtrs
13.	Fish Drying Bed next to Pali church	Nalla	700 mtrs
14.	Leachate outlet near Pali Area	Discharge Pipe	300 mtrs
15.	Dr Wadi compound Point 1	Borewell	300 mtrs
16.	Dr Wadi compound Point 2	Borewell	500 mtrs
17.	STP outlet on western side discharging treated effluent/ leachate at Dr Wadi Entrance Gate	Outlet pipe	300 mtrs
18.	Outlet near Weighbridge	Outlet pipe	100 mtrs
19.	Nazareth Compound	Well	500 mtrs
20.	Our Lady Bethlehem Church Kaarboudi	Well	500 mtrs
21.	Georgie Fernandes compound	Well	500 mtrs
22.	Our Lady of Bethlehem Church Tarodi Well	Well	500 mtrs

- **Soil Samples collection points**

Sample no.	Name of Area from which Soil sample was collected	Kind of Land body	Distance from Dumping Ground Boundary
1.	Kaccha Road Leachate outlet on South western boundary near stella Maris Hospital	Open land	1000 mtrs
2.	Region next to Old boundary wall Western side of Dumping Ground	open plot	800 mtrs-

3.	Velsli Dsouza Farmhouse	Farmland	1200 mtrs
4.	Edward Correa compound near Pali Church	Coconut farm	1500 mtrs
5.	Pali Church compound , residential colony	Residential coclony	1400 mtrs
6.	Fish Drying Bed next to Pali church	Concrete base	700 mtrs
7.	STP outlet on western side discharging treated effluent/ leachate at Dr Wadi Entrance Gate	Open land	300 mtrs

6**. Parameters tested for Environmental Quality Assessment**

An Environmental Quality Assessment was carried out on the 22 Water Samples and 7 Soil Samples at Equinox Laboratories Rabale Navi Mumbai- between 9th and 17th January 2026 and the results where share via email on 19th January 2026.

Tests conducted

1. **Water Tests** – for BOD, COD, TDS, Arsenic, Lead
2. **Soil & Sediment Tests** – pH, Phosphorus, Nitrogen, Potassium, Arsenic, Lead and Salinity

- **Parameters under Water Analysis**:

Parameter 1: BOD (Biochemical Oxygen Demand)

Definition of BOD: BOD measures the oxygen consumed by microbes decomposing organic matter in water; high BOD means more pollution and less oxygen for aquatic life.

WHO & General Standards

Type of Water	BOD mg/ L
Pristine Water	< 1 mg/L
Excellent Drinking Water	< 3 mg/L.
Treated Drinking Water	< 3 mg/L.
Untreated Water	2 mg/L

- General Guideline: For safe drinking water, BOD should be very low, often cited as < 5 mg/L or less, to be safe from harmful impacts, as seen in various agency standards.

- General Guidance for Irrigation: for safe use, general standards for treated wastewater applied to land for agriculture often recommend a BOD level of less than 100 mg/L to avoid clogging of soil pores and to ensure proper biodegradation.

  Since the concerned discussion is about utilization of so called Treated Leachate discharged into the open land and water bodies around the Uttan Dumping Ground, the Indian Bureau of standards (BIS) Regulations regarding BOD for Waste Water to be used in Agriculture has been referred to:-

  For land application in agriculture, the Bureau of Indian Standards (BIS) generally permits

  - treated effluent with a BOD up to 350 mg/L, provided the land acts as a secondary treatment system, with careful monitoring to protect groundwater;

  Key BIS/Indian Regulations for BOD in Agricultural Reuse:

- Land Application (General): Effluent with BOD up to 350 mg/L is allowed for irrigation, treating the land as a secondary treatment process, but groundwater quality must be protected.
- Groundwater Discharge: Drainage water should not exceed 30 mg/L BOD and 10 mg/L nitrate-N, with limited net additions to groundwater.

  Parameter 2: Chemical Oxygen Demand (COD)

  Definition of COD: COD is a measure of the oxygen required to chemically oxidize soluble and particulate organic matter in water, typically using a strong chemical oxidant like potassium dichromate in an acidic medium. It serves as an indicator of water quality, quantifying the amount of oxidizable pollutants in water.

  The World Health Organization (WHO) Chemical Oxygen Demand is more for assessing organic pollution in wastewater and raw water sources, but it implies COD should be very low, often recommending a target of **≤ 10 mg/L**

  Key Points:

- Focus on Source Quality: WHO's guidelines emphasize preventing contamination from catchment to consumer, making COD a key indicator for raw water quality rather than a direct health-based limit for treated drinking water.
- Target for Treated Water: A common reference from various standards suggests treated water should aim for ≤ 10 mg/L COD to ensure minimal organic matter, with some sources suggesting nil or minimal levels for drinking water.
- Focus on Pathogens: Primary concern is minimizing disease risk, especially for edible crops, using parameters like faecal coliforms.
- Crop & Soil Sensitivity: Limits for elements like boron, heavy metals, and salinity are crucial, varying by crop tolerance.

  Indian Standards (CPCB): Often set COD < 250 mg/L for treated effluent discharge, sometimes applicable to irrigation.

According to BIS standards

According to guidelines for the utilization of treated effluent in irrigation and general standards for discharge of environmental pollutants in India (often adopted in conjunction with Bureau of Indian Standards (BIS) guidelines for water quality, specifically IS 11624:2019), the permissible limit for Chemical Oxygen Demand (COD) in wastewater for agricultural irrigation is generally set as follows:

- Max Permissible COD for Irrigation: < 100 mg/L.
- General Industrial Effluent Discharge (on Land for Irrigation): < 250 mg/L.

Parameter 3: TDS- Total Dissolved Solids

Definition: T**otal dissolved solids** (**TDS**) is a measure of the dissolved combined content of all inorganic and organic substances present in a liquid

The WHO recommends a maximum of **1000 mg/L (ppm)** for TDS in drinking water, with levels between **300-600 ppm considered good**, affecting taste and palatability, while levels above 1200 ppm are generally considered unacceptable

WHO TDS Guidelines

Water Quality	TDS Levels
Excellent	< 300 mg/L
Good	300 – 600 mg/L
Fair	600 – 900 mg/L
Poor	900 – 1200 mg/L
Unacceptable	**:** > 1200 mg/L (affects taste significantly)

Key Considerations

- Taste & Palatability: Higher TDS levels generally make water taste better up to a point (around 600 ppm), but beyond 1000 ppm, the taste becomes poor, and water with very low TDS (<50 ppm) can taste flat and lack minerals.
- Health vs. Taste: While high TDS can indicate mineral content (good and bad), the WHO focuses on TDS primarily as a quality/taste indicator; high TDS isn't inherently dangerous unless specific harmful substances (heavy metals, etc.) are present.
- Indian Standards (IS 10500): India's standard sets a desirable limit of 500 mg/L and a permissible limit (in the absence of other sources) up to 2000 mg/L, but WHO guidance prioritizes taste.

In summary, aim for water with TDS between 300-600 ppm for the best balance of health and taste, keeping it below 1000 ppm for general acceptability.

TDS permissible for agriculture water

Key Organizations & Guidelines

- FAO (Food and Agriculture Organization): Provides guidelines for agricultural water quality, focusing on salinity (EC) and specific ion toxicity (sodium, chloride, boron).
- Bureau of Indian Standards (BIS): In India, BIS provides standards, often aligning with WHO/FAO, with limits like 2000 mg/L as a maximum permissible limit for general irrigation, but stricter for sensitive crops.

Parameter 4 Arsenic and Parameter 5 Lead in water

Permissible limits of Arsenic and lead in water

The World Health Organization's (WHO) guideline for arsenic and Lead in drinking water is 0.01 mg/L (10 µg/L), which is a provisional value, with efforts to keep levels as low as reasonably achievable due to health risks. While India's *desirable limit* matches the WHO guideline, its *permissible limit* (where no alternative source exists) is higher at 0.05 mg/L, though this is being reviewed for reduction.

Key Points:

Level of Arsenic/ Lead in Water	Units per litre
WHO Guideline	0.01 mg/L (10 µg/L or 10 ppb).
Indian Desirable Limit (BIS)	0.01 mg/L.
Indian Permissible Limit (BIS)	0.05 mg/L (50 µg/L).

Key WHO Guidance

- Guideline Value: 10 µg/L (0.01 mg/L).
- Reasoning: Due to lead's long half-life and tendency to bioaccumulate, the WHO focuses on reducing overall exposure, not just daily intake.
- Vulnerable Populations: The WHO and health bodies like the CDC emphasize that children and pregnant women are most at risk, with blood lead levels (BLLs) in children needing monitoring even at low µg/dL (micrograms per deciliter) levels.

National Standards (Examples) .

- India (BIS): Sets the limit at 0.01 mg/L (10 µg/L) for drinking water, aligning with the WHO.

- **Soil Testing Parameters:**

Parameter 1- Soil pH

Definition of - Soil pH- Soil pH, or soil reaction, is a measure of the acidity or alkalinity of the soil solution, defined as the negative logarithm of the hydrogen ion . It acts as a "master variable" controlling nutrient availability, with a scale ranging from 0 to 14, where 7 is neutral, <7 is acidic, and >7 is alkaline.

Based on general agricultural standards for India, including guidelines aligned with the **Indian Council of Agricultural Research (ICAR)** and soil health management practices commonly adopted under **Bureau of Indian Standards (BIS)** frameworks for soil testing (such as those for Soil Health Cards), the desirable pH range for agricultural soils is:

Optimal Soil pH Range: 6.5 to 7.5 (Neutral to Slightly Alkaline)

Range of soil pH	Value on pH scale
Acceptable Range	**5.5 to 8.5**
Ideal Conditions	**6.0–7.5**
Strongly Acidic	Below 5.5 (Requires lime)
Moderately Acidic	5.5 to 6.5
Slightly Acidic to Neutral	6.5 to 7.0
Slightly Alkaline	7.0 to 7.5
Moderately Alkaline	7.5 to 8.5
Strongly Alkaline	Above 8.5 (Requires Gypsum)

Parameter 2 for soil: Phosphorus

Soil Rating Chart for Available Phosphorus (Olsen's P) in India:

Phosphorus Content	Kg/ ha
Low	11.0 kg/ha (< ~5.5 mg/kg)
Medium	11 – 22 kg/ha (~5.5 – 11 mg/kg)
High	22 kg/ha (> ~11 mg/kg)

Key Information regarding Phosphorus Limits:

- **Critical Limits:** The critical limit for available phosphorus (P_2O_5) in many Indian soils ranges from **10.0 to 23.6 kg/ha**.
- **Optimal Range:** While 11-22 kg/ha is considered Medium/High, optimal levels for specific crops might vary. For instance, in some studies, 90 mg/kg of soil was found to be optimal for certain crops, whereas for others, 10–20 mg/kg is considered high.

- **Total vs. Available P:** The total phosphorus content in Indian soils varies from 120 to 2166 mg/kg, but this is not used for fertility recommendations; only available phosphorus (extracted via Olsen or Bray) is used.
- **Environmental Threshold:** Studies suggest that if the available phosphorus in the soil exceeds **60 mg/kg**, the risk of phosphorus leaching into water bodies increases significantly.

Parameter 3 for soil: Nitrogen

Based on Bureau of Indian Standards (BIS) and associated Indian agricultural guidelines (such as FCO), there is no single, fixed "maximum permissible percentage" of total Nitrogen for soil. Instead, soil nitrogen is rated based on its availability to plants.

Type pf Nitrogen concentration	Kg/ ha
Low Nitrogen	< 240 kg/ha
Medium Nitrogen	240 - 480 kg/ha
High Nitrogen	> 480 kg/ha

Key Considerations:

- **Ideal Levels:** In most Indian soils, nitrogen content is quite low, varying from 0.03 to 0.07%.
- **Safety Limits:** While not a "permissible" limit in the sense of a pollutant, excess nitrogen application (generally above 30 ppm nitrate-N in soil) can reduce yields, and high levels increase the risk of nitrate leaching.
- **BIS Standard:** The BIS standard **IS 14684:1999** covers the determination of total nitrogen and nitrogenous compounds in soils.

Parameter 4 for soil: Potassium

Critical Level by BIS: A soil test level of less than 125 mg/kg

- **Exchangeable K %:** In terms of total exchangeable cations, potassium should ideally represent 3% to 8% of the total exchangeable cations present in the soil.
- **High Risk Limit:** If exchangeable potassium exceeds 10% of the sum of cations, it may induce magnesium deficiency in plants.

Parameter 5 for soil : Arsenic

Based on research and studies focused on arsenic-contaminated regions in India, there is no single, explicitly defined, and strictly enforced statutory "permissible limit" for total arsenic in agricultural soil. However, the following standards and guidelines are generally applied or referenced in India:

- **14–20 mg/kg (mg/kg dry weight):** This is considered the **critical threshold or maximum acceptable limit** in many studies to prevent rice grains from exceeding safe food consumption standards (0.2 mg/kg for polished rice), particularly in the Bengal Delta Plain.
- **Measurement Type:** It is important to distinguish between **Total Arsenic** (often measured by acid digestion) and **Plant-Available Arsenic** (Olsen extractable), with the latter typically having much lower, stricter limits (e.g., around 0.43–0.54 mg/kg).

For practical agricultural safety in high-risk zones, keeping total soil arsenic levels below **14 mg/kg** is generally recommended

Parameter 7 for Soil: Lead

Based on available research regarding heavy metal concentrations in Indian soils, the permissible limit (or accepted safe range) for lead (Pb) in agricultural soil is often cited in the range of **250 to 500 mg/kg** (or ppm).

- **General Limits:** Some studies suggest that the total Pb content in Indian agricultural soils should remain below a **critical concentration of 400 mg/kg set by BIS.**

Research also highlights that the average concentration of lead in some Indian soils has been found to be around 61.87 mg/kg, which is below the upper permissible threshold.

Parameter 8 for Soil: Salinity

General Soil Salinity Classification
Agricultural soils are generally classified based on

- **Non-Saline:** 0–2 dS/m (Negligible effect)
- **Slightly Saline:** 2–4 dS/m (Sensitive crops restricted)
- **Moderately Saline:** 4–8 dS/m (Yields of many crops restricted)
- **Strongly Saline:** 8–16 dS/m (Only tolerant crops)

7. Data Analysis

I. Water Sample Test results and comparison with BIS Permissible limits

	BOD < 30 mg/L	Limit Exceeded by	COD < 250 mg/L	Limit Exceeded by	TDS < 2000 mg/L	Limit Exceeded by	Arsenic < 0.01 mg/L	Limit Exceeded by	Lead < 0.01 mg/L	Limit Exceede by
1	105.0 mg/litre	75.mg/l	334.7 mg/litre	84.7 mg/l	2296 mg/ litre	296 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit
2	94.1 mg/litre	64.1 mg/l	295.3 mg/litre	45.3 mg/l	2312mg/litre	312 mg/l	0.002 mg/l	within limit	<0.005 mg/l	within limit
3	27 mg/litre	within limit	98.4 mg/litre	within limit	3826 mg/litre	1826 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit
4	6.1 mg/litre	within limit	19.7 mg/litre	within limit	3362 mg/litre	1362 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit
5	640 mg/litre	610 mg/l	1968.8 mg/litre	1718.8 mg/l	7068 mg/litre	5068 mg/l	0.26 mg/l	Exceeds Limit	0.06 mg/l	Exceeds Limit
6	630 mg/litre	600 mg/l	2067 mg/litre	1817 mg/l	18108 mg/ litre	16108 mg/l	0.34 mg/l	Exceeds Limit	<0.005 mg/l	within limit
7	130 mg/litre	100 mg/l	413 mg/ litre	163 mg/l	2758 mg/litre	758 mg/l	0.002 mg/l	within limit	0.06 mg/l	Exceeds Limit
8	1016.7 mg/litre	986.7 mg/l	3346.9 mg/litre	3096 mg/l	19630 mg/ litre	17630 mg/l	0.48 mg/l	Exceeds Limit	0.15 mg/l	Exceeds Limit
9	85 mg/litre	55 mg/l	275 mg/ litre	25mg/l	45920 mg/litre	43920 mg/l	<0.001 mg/l	within limit	0.04 mg/l	Exceeds Limit
10	650 mg/ litre	620 mg/l	2067.2 mg/litre	1817 mg/l	15050 mg.litre	13050 mg/l	0.10 mg/ l	Exceeds Limit	0.02 mg/l	Exceeds Limit
11	15 mg/ litre	within limit	49.2 mg/litre	within limit	1530 mg/litre	within limit	<0.001 mg/l	within limit	<0.005 mg/l	within limit
12	13 mg/litre	within limit	39.4 mg/ litre	within limit	3760 mg/litre	1760 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit
13	540 mg/litre	510 mg mg/ l	1771.9 mg/litre	1521.9 mg/l	16040 mg/litre	14040 mg/l	0.14 mg/l	Exceeds Limit	<0.005 mg/l	within limit
14	25.2 mg/litre	within limit	78.8 mg/litre	within limit	8442 mg/litre	6442 mg/l	<0.001 mg/l	within limit	0.10 mg/l	Exceeds Limit
15	25.4 mg/litre	within limit	78.8 mg/litre	within limit	3700 mg/litre	1700 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit
16	19500 mg/litre	19470 mg/l	63789.1 mg/litre	63539 mg/l	62150 mg/litrw	60150 mg/l	1.26 mg/l	Exceeds Limit	0.17 mg/l	Exceeds Limit

17	1016.7 mg/litre	986.7 mg/l	3346.9 mg/litre	3096.9 mg/ l	8095 mg/litre	6095 mg/l	0.32 mg/l	Exceeds Limit	<0.005 mg/l	within limit
18	20500 mg/litre	20470 mg/ l	66939.2 mg/litre	66689.2 mg/l	78930 mg/litre	76930 mg/l	1.03 mg/l	Exceeds Limit	0.25mg/l	Exceeds Limit
19	26 mg/litre	within limit	78.8 mg/litre	within limit	890 mg/litre	within limit	<0.001 mg/l	within limit	<0.005 mg/l	within limit
20	12 mg/ litre	within limit	39.4 mg/litre	within limit	4660 mg/litre	2660 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit
21	12.2 mg/ litre	within limit	39.4 mg/litre	within limit	3480 mg/litre	1480 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit
22	6.0 mg/litre	within limit	19.7 mg/litre	within limit	4310 mg/litre	2310 mg/l	<0.001 mg/l	within limit	<0.005 mg/l	within limit

II. Soil Samples Test Results and comparison with BIS permissible limits

Sample No	pH Limit between 6.0 to 7.5	Limit of Phosphorus @ 90 mg/kg	within limit/ Exceeding	Limit of total Nitrogen @ 3 - 7 mg/kg	within limit/ Exceeding	limit of Potassium@ 125 mg/kg	within limit/ Exceeding	limit of aresenic @14 mg/kg	limit for Lead@ 250 mg/ kg
1	7.18	22200mg/kg	Exceeding	12 mg/kg	Exceeding	1396.86mg/kg	Exceeding	0.36 mg/ kg	8.93 mg/kg
2	7.93	28900mg/kg	Exceeding	13mg/kg	Exceeding	2344.86 mg/ kg	Exceeding	0.97 mg/ kg	12.12 mg/kg
3	6.3	38400mg/kg	Exceeding	50 mg/kg	Exceeding	4.14.58 mg/kg	Exceeding	<0.5 mg /kg	9.84 mg/kg
4	7.09	19300mg/kg	Exceeding	39mg/kg	Exceeding	2021.69 mg/kg	Exceeding	1.34 mg/ kg	8.78 mg/kg
5	6.95	43400mg/kg	Exceeding	13mg/kg	Exceeding	1766.92 mg/kg	Exceeding	1.04 mg/kg	10.05 mg/kg
6	7.12	26700mg/ kg	Exceeding	18 mg/kg	Exceeding	3855.02 mg/kg	Exceeding	0.17 mg/kg	8.14 mg/kg
7	6.12	29600mg/kg	Exceeding	54 mg/kg	Exceeding	2832.13 mg/kg	Exceeding	3.23 mg/kg	11.11 mg/kg

8. **Observation and Inference**

I. Water Analysis

Parameter	Permissible Limit as per BIS	Samples which had higher contamination
BOD	< 30 mg/litre	1, 2,5,6,7,8,9,10,13,16,17,18
COD	< 250 mg/litre	1, 2,5,6,7,8,9,10,13,16,17,18
TDS	<2000 mg/litre	1,2,3,4,5,6,7,8,9,11,12,13,14,15,16,17,18,20,21,22
Arsenic	<0.01 mg/l	5,6, 8, 10,13,16,17,18
Lead	<0.01 mg/l	5,7,8,9,10,14,16,18

Observation from water tests:

Locations which are within 1000 metre radius of the boundary wall show

- high levels of contamination
- Surrounding region almost barren as few native plant species survive
- Contamination has percolated into the underground water table, which is unfortunately being used through bore wells, and used for the plantations.

Inference:

1. High levels of Biochemical Oxygen Demand (BOD) mean a water body is heavily polluted with organic matter, such as sewage, industrial waste, or agricultural runoff. Microorganisms consume vast amounts of dissolved oxygen to decompose this waste, leading to low oxygen levels (hypoxia) that can suffocate aquatic life.

Key Implications of High BOD:

- **High Organic Pollution:** Indicates a high concentration of biodegradable organic materials.
- **Low Dissolved Oxygen (DO):** As microbes break down the organic waste, they deplete the oxygen in the water.
- **Threat to Aquatic Life:** The resulting low oxygen levels cause stress, suffocation, and potential death of fish and other aquatic organisms.
- **Poor Water Quality:** High BOD values (typically 10+ mg/L) signify severely polluted water that is unsafe for surrounding creek aquatic ecosystems and causing dead of native mangrove forests.
- **Indicators: The Leachate from the Uttan Dump is not properly treated before disposable. Hence the contamination of surround water bodies and creek sites, which are fragile ecosystems. The key observation is unpleasant odours**.

2. High levels of Chemical Oxygen Demand (COD) indicate severe pollution in water, signifying a high concentration of organic and inorganic matters that consume

oxygen. High COD means wastewater will likely deplete dissolved oxygen in receiving water bodies, threatening aquatic life, and necessitates intensive treatment.

Key Implications of High COD:

- **High Organic Pollution:** It indicates a high concentration of both biodegradable and non-biodegradable pollutants.
- **Reduced Dissolved Oxygen (DO):** As microbes break down the organic matter, they consume large amounts of oxygen, reducing the amount available for fish and other aquatic life.
- **Regulatory/Treatment Requirements:** COD levels >500 mg/L is proof that the STP plant is not able to treat the Leachate to bring it to the BIS recommended standards and requires further intensive treatment (e.g., anaerobic digestion, advanced oxidation) to meet environmental standards.

3. High levels of Total Dissolved Solids (TDS) indicate a high concentration of dissolved minerals, salts, metals, cations, or anions, often resulting in a bitter, salty, or metallic taste, and potential aesthetic or scaling issues. While not always a direct health risk, high TDS can signal the presence of harmful contaminants like lead or arsenic, and contributes to, corrosion in plumbing and reduced appliance lifespan.

Key Implications of High TDS in Water:

- **Taste and Appearance:** Water often tastes salty, bitter, or metallic, and may appear cloudy.
- **Health Concerns:** While often harmless, high TDS can indicate elevated levels of undesirable ions such as chloride, sulphate, or toxic heavy metals (lead, arsenic, fluoride).

4. **High Levels of Arsenic and Lead in water samples**

High levels of arsenic and lead in water which are severely **carcinogenic**

- Arsenic classified as a Group 1 carcinogen linked to skin, lung, bladder, liver, and kidney cancers. Chronic exposure causes skin lesions that may become cancerous. Lead is linked to increased cancer risk, and combined contamination significantly increases mortality, particularly from lung disease.

Arsenic and Cancer Risk

- **Cancer Types:** Long-term ingestion of inorganic arsenic causes cancer of the bladder, lungs, skin, kidneys, liver, and prostate.
- **Skin Manifestations:** Early signs include pigmentation changes, warts, and hardened patches on palms/soles, which can progress to skin cancer.
- **Mechanism:** Arsenic alters cell signaling and promotes cancer growth by disrupting normal cellular repair.

Lead and Health Implications

- **Contamination:** Lead in water is a major concern, often entering through older pipes.
- **Cancer Risks:** Lead is generally classified as a probable human carcinogen (IARC Group 2A) and is associated with increased risks of cancer, including brain and stomach cancers, in addition to severe neurological, cardiovascular, and developmental issues.

- Locations 3,4,11,12,15,16,19,20,21,22 are **active wells or borewell**s, where the water is used for farming and household uses. The High levels of Arsenic and lead are a threat to the health of the local populations. There has been significant increase in childhood cancers and cancer in young women within the region post the commissioning of the Uttan Dumpsite. Which will require further investigation.

II. Soil Tests Observation and Inference:

All 7 samples of Soil show extremely

- **high concentration of Phosphorus, Nitrogen and Potassium**

Inference:

i. Impact of High Phosphorus on soil Productivity: Soil phosphorus (P) levels exceeding 20,000 mg/kg (or ppm) are extremely high and toxic, placing the soil in an "excessive" or "toxic" category. This condition is almost exclusively caused by long-term over-fertilization, excessive manure application, or accumulation in specialized, high-intensity agricultural systems. Such soils are considered infertile not due to a lack of phosphorus, but because the excessive phosphorus prevents plants from taking up necessary micronutrients like iron and zinc.

Effects on Soil and Plant Health

- **Micronutrient Lock-up:** Extremely high phosphorus binds with micronutrients, particularly iron (Fe) and zinc (Zn), rendering them unavailable to plants, even if soil tests indicate they are present.
- **Symptoms of Toxicity:** Plants often display iron deficiency (interveinal chlorosis, yellowing between veins) and zinc deficiency (stunted growth, small leaves).
- **Reduced Root Activity:** Excess phosphorus can hinder the growth of beneficial mycorrhizae and impair root development, further limiting nutrient uptake.
- **Environmental Danger:** This level of P poses a severe risk of leaching and runoff into nearby water bodies, leading to eutrophication, which causes algal blooms and kills aquatic life.

ii. Impact of high Phosphorus in soil on Human Health

phosphorus at these concentrations poses significant environmental risks and, through environmental contamination, indirect but serious hazards to human health.

1. Direct Health Risks (Ingestion/Contact)

- **Acute Poisoning Risk:** If the high-phosphorus soil contains **white phosphorus** (a byproduct of some chemical processes, unlike safe fertilizer phosphates), it is extremely toxic to humans. Ingestion can cause severe abdominal pain, vomiting, diarrhea, liver and kidney damage, or death.
- **Inadvertent Ingestion:** Children playing in contaminated soil or individuals with geophagy (soil-eating) may ingest high amounts, risking acute gastrointestinal issues and potential long-term damage.
- **Skin Irritation:** Direct contact with severely contaminated soil, particularly if it contains active, soluble, or white phosphorus, can cause chemical burns to the skin.

2. Indirect Health Risks (Environmental Transfer)

- **Water Contamination:** Extremely high phosphorus levels cause severe eutrophication in nearby water bodies, leading to rapid algal blooms. These blooms can produce toxins that contaminate drinking water sources and make recreational water unsafe.
- **Food Chain Contamination:** While plants often suffer from high phosphorus (nutrient imbalance), root crops grown in such soil might accumulate higher concentrations, potentially affecting human dietary intake, although this is less common than waterborne risk.

3. Chronic Health Effects (Hyperphosphatemia)

Chronic ingestion of excessive phosphorus (above the recommended daily allowance) can lead to **hyperphosphatemia** (high phosphorus in the blood).

- **Cardiovascular Disease:** Excess phosphorus causes the body to pull calcium from bones, which can then deposit on the walls of blood vessels, increasing the risk of heart damage, heart attack, and stroke.
- **Bone Health Issues:** Over time, high phosphorus reduces bone density, leading to brittle bones, weakened skeletal structure, and an increased risk of fractures.
    - **Kidney Issues:** High phosphate levels can exacerbate existing kidney disease, as the kidneys cannot effectively remove excess phosphate from the bloodstream.

iii. Impact of High concentration of nitrogen in soil on soil fertility

- **Soil Acidification:** Long-term application of high-nitrogen fertilizers (especially ammonium-based) increases soil acidity, lowering pH. As pH drops below 5.5, aluminum toxicity can occur, inhibiting root growth.

- **Microbial Imbalance:** Excessive nitrogen suppresses beneficial soil microorganisms, particularly fungi, and can decrease overall microbial biomass, impairing the soil's ability to cycle nutrients.
- **Reduced Nutrient Availability:** A high nitrogen-to-carbon ratio can accelerate the consumption of soil carbon, breaking down organic matter faster than it can be replenished, leading to soil structural degradation (hardening).
- **Leaching and Runoff:** Nitrogen in excess of plant needs is easily lost through leaching (moving into groundwater as nitrates) or denitrification (turning into greenhouse gases), representing a loss of fertility and a financial waste.

Impact on Plants

- **Delayed Maturity & Poor Quality:** High nitrogen causes plants to grow too much foliage at the expense of fruit, flower, or tuber production, delaying maturity.
- **Increased Vulnerability:** Over-fertilized plants develop succulent tissues that attract sucking insects and mites. They are also more susceptible to freeze damage.

iv. Impact of High concentration of nitrogen in soil on Human Health

High levels of nitrogen in soil—typically measured as nitrate-nitrogen exceeding 10 mg/L (or 10 ppm) in soil water or leachate—pose a significant risk to human health, primarily by contaminating groundwater used for drinking. While nitrogen is essential for plant growth, excessive soil nitrogen leaches into aquifers, causing nitrate concentrations in drinking water to exceed the safety standard of 10 mg/L, a limit established to prevent acute toxicity.

Major Human Health Risks

- **Methemoglobinemia ("Blue Baby Syndrome"):** This is the most immediate and critical risk, particularly for infants under six months old. High nitrate intake reduces the ability of blood to carry oxygen, causing skin to turn blue and potentially leading to death if not treated.
- **Endogenous N-Nitroso Compound Formation:** Inside the human body, nitrates can convert to nitrites and then to N-nitroso compounds (NOCs). The International Agency for Research on Cancer (IARC) has classified these compounds as probably carcinogenic to humans (Group 2A).
- **Chronic Health Conditions:** Long-term exposure to high nitrate levels in drinking water is associated with:
    - **Thyroid Disorders:** Dysfunction and thyroid gland hypertrophy.
    - **Cancers:** Increased risk of colorectal, kidney, and stomach cancers.
    - **Reproductive Issues:** Increased risks of birth defects, such as neural tube defects, and premature births.
    - **Other Potential Effects:** Diabetes, respiratory problems, headaches, fatigue, and multiple sclerosis.

v. Impact of High concentration of K – potassium in soil on soil fertility

- **Antagonism with Magnesium (Mg) and Calcium (Ca):** High K levels interfere with the uptake of magnesium and calcium, causing deficiencies in these nutrients even if they are present in the soil. This is particularly critical in sandy soils or when Mg levels are already low.
- **Reduced Nitrogen (N) and Phosphorus (P) Uptake:** Excessive K can impair the absorption of nitrogen, which may lead to reduced plant metabolism, stunted growth, and reduced yield.
- **Reduced Micronutrient Uptake:** It can limit the uptake of crucial micronutrients such as iron, zinc, and manganese, leading to chlorosis (yellowing) and reduced plant vigor.
- **Soil Salinity and Structure:** While less common than with high-salt fertilizers, excessive accumulation of K can contribute to higher salt levels in the soil, potentially leading to increased osmotic stress on roots, hindering water uptake, and damaging soil structure.
- **Induced Deficiencies in Crops:** In many cases, excess K >250 mg/kg (>250 mg/l) can cause a reduction in crop yields, especially in sensitive crops or in acidic soils.

vi. Impact of High concentration of K – potassium in soil on human health

No direct impact of Human health

vii. Further impact based on Huma rights violations:

Law / Rule	**Relevant Section**	**Violation**
Constitution of India	Article 21	Right to Life includes clean air, water, and livelihood (*Subhash Kumar v. State of Bihar*, 1991).
Environment (Protection) Act, 1986	Sec 3 & 5	No EIA conducted
Solid Waste Management Rules, 2016	Rule 15	Non implementation of at Source Segregation, hence collection of mixed waste , dumping of over 500 metric tons of mixed Solid Waste and periodic burning of waste causing increase Particulate dust and smog
Water (Prevention & Control of Pollution) Act, 1974	Sec 24	Leachate discharge with minimum treatment releasing toxic gas and hazardous leachate
Air (Prevention & Control of Pollution) Act, 1981	Sec 22	Air pollution beyond permissible limits
Forest (Conservation) Act, 1980	Sec 2	Illegal diversion of forest land for dump/road without approval

Coastal Regulation Zone (CRZ) Notification, 2019	Clause 5	No development within 500 metres from major water bodies
National Green Tribunal Act, 2010	Sec 14 & 15	Environmental compensation and remediation relief applicable
Municipal Solid Waste Rules, 2000 (earlier)		Non-compliance since inception.
Right to Livelihood (Article 21 & 39A)		Loss of fishing and agricultural income due to environmental degradation

9. Conclusion:

The open dumping ground in Uttan, which receives hundreds of tons of daily waste from the Mira-Bhayandar Municipal Corporation (MBMC) has being functioning unscientific since its inception, resulting severe health and environmental hazard that requires immediate relocation to another site. The facility has faced intense scrutiny for causing significant pollution and health issues for the local communities and nine surrounding villages.

Summary of the impact of the Open Dumping at Uttan Dumpsite :

- **Severe Health Hazards:** The dumping ground frequently catches fire—29 times in just five years—producing thick, toxic smoke that leads to serious respiratory illnesses, paralysis, and cancer cases among residents.
- **Water Contamination:** Leachate (toxic liquid waste) from the garbage mountain is poisoning local ponds, creeks, and borewells, which are critical water sources for local fishing and agriculture.
- **Environmental Degradation:** The uncontrolled dumping of mixed waste on a hillock (Dhavgi Hill, Uttan Pali) is destroying agricultural land and polluting the soil, making it unsuitable for cultivation.
- **Pollution and Nuisance:** The unsegregated garbage, which includes banned plastic, leads to a massive odour problem and acts as a breeding ground for pests and disease-carrying vectors.
- **Illegal and Unsafe Operations:** The site lacks proper waste treatment systems, and workers operate without safety gear, further worsening the environmental and health impact.

The open landfill in Uttan has evolved from a local waste management issue into a significant ecological and public health emergency. Continued operation of the site poses a direct threat to the lives of nearby residents, violates environmental norms, and destroys the area’s natural resources. To uphold the right to a clean and safe environment for the people of Uttan, the dump must be immediately relocated, and the existing site must be remediated to prevent further, long-term degradation of the region's land and water.

10. Suggested Remedial action

I. Scientific Action Plan: Testing & Documentation

A. Further Environmental Quality Assessment by engaging NABL/NEERI-certified labs to conduct:

- **Air Quality Tests** – PM2.5, PM10, VOCs, and dioxins from burning waste.
- **Leachate Characterization** – test for toxicity and groundwater infiltration.
- **Marine Ecology Assessment** – biodiversity, fish population decline, and contamination.

B. Health Impact Study

- Epidemiological survey of households (focus: childhood cancers, respiratory, skin, and gastrointestinal disorders).
- Partner with public health experts (TISS, JJ Hospital).
- Prepare **Health Impact Assessment Report (HIAR)** for submission to NGT and NHRC.

C. Visual Documentation

- Satellite imagery (Google Earth, ISRO-Bhuvan) showing landfill expansion.
- Drone footage of burning and leachate zones.
- Community video testimonies for public advocacy.

II. Advocacy and Policy Engagement

- **Public Awareness Campaign:**
  - Press conferences, exhibitions, and community events to highlight data.
  - Social media and citizen petition under hashtag **#SaveUttan #RightToBreatheClean**.
- **Dialogue with Officials:**
  - Submit a **Memorandum and Citizen Report** to the Thane Collector, MPCB, and MoEFCC.
  - Demand creation of a **Joint Task Force** for landfill remediation and community health restoration.
- **Educational Collaborations:**
  - Environmental law students to document the case as a **"Live Community Environmental Justice Study."**

iii. Long-Term Vision: Reclaiming the Landfill

"Uttan Biodiversity Sanctuary Initiative"

To be spearheaded by Our lady of Bethlehem Parish in association with the 10 local Community Based organizations and citizens of Dongri and Pali Villages , facilitated by GCWS post-remediation:

- Bioremediation and bio-capping of landfill using scientific methods.
- Reforestation with native species and mangrove regeneration.
- Creation of **community-managed eco-park** and **fish-breeding zones**.
- Establishment of **Environmental Education and Livelihood Centre** for local youth.

Expected Outcomes

1. Legal recognition of the environmental and human rights violations.
2. Immediate reduction and eventual closure of the landfill.
3. Initiation of health and environmental compensation programs.
4. Protection of Uttan's marine and forest ecosystem.
5. Long-term eco-restoration and sustainable livelihoods for the local community.

11. References/ Bibliography

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Annexure:

1. Lab Test reports PDFs
2. Photographs taken while samples were collected.

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NABL Scope

TC-6820

ULR-TC682026000002505F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02989
Report Number : EQNX:001:W:26:01:02989/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -1
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	2296.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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Quality Manager
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Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -1
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	105.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	334.7

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Quality Manager
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TC-6820

ULR-TC682026000002506F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02990
Report Number : EQNX:001:W:26:01:02990/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -2
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	2312.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.002
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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Reference Number : 001:W:26:01:02990
Report Number : EQNX:001:W:26:01:02990/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -2
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	94.1
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	295.3

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TC-6820

ULR-TC682026000002507F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02991
Report Number : EQNX:001:W:26:01:02991/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -3
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	3826.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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Report Number : EQNX:001:W:26:01:02991/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -3
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	27.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	98.4

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ULR-TC682026000002508F
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Reference Number : 001:W:26:01:02992
Report Number : EQNX:001:W:26:01:02992/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -4
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	3362.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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Reference Number : 001:W:26:01:02992
Report Number : EQNX:001:W:26:01:02992/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -4
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	6.1
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	19.7

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Quality Manager
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Reference Number : 001:W:26:01:02993
Report Number : EQNX:001:W:26:01:02993/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -5
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	7068.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.28
2	Lead	mg/l	SOP-CHM-27-02	0.06

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Quality Manager
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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002509F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02993
Report Number : EQNX:001:W:26:01:02993/A

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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02993
Report Number : EQNX:001:W:26:01:02993/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -5
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	640.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	1968.8

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Quality Manager
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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002510F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02994
Report Number : EQNX:001:W:26:01:02994/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -6
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	18108.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.34
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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NABL Scope

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ULR-TC682026000002510F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02994
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Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02994
Report Number : EQNX:001:W:26:01:02994/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -6
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	630.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	2067.2

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002511F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02995
Report Number : EQNX:001:W:26:01:02995/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -7
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	2758.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.02
2	Lead	mg/l	SOP-CHM-27-02	0.06

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NABL Scope

TC-6820

ULR-TC682026000002511F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02995
Report Number : EQNX:001:W:26:01:02995/A

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Reference Number : 001:W:26:01:02995
Report Number : EQNX:001:W:26:01:02995/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -7
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	130.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	413.4

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002512F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02996
Report Number : EQNX:001:W:26:01:02996/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -8
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	19630.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.48
2	Lead	mg/l	SOP-CHM-27-02	0.15

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NABL Scope

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Reference Number : 001:W:26:01:02996
Report Number : EQNX:001:W:26:01:02996/A

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Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02996
Report Number : EQNX:001:W:26:01:02996/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -8
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	1016.7
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	3346.9

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Reference Number	: 001:W:26:01:02996
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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002513F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02997
Report Number : EQNX:001:W:26:01:02997/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -9
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	45920.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	0.04

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Report Issue Date : 19-Jan-2026
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Report Number : EQNX:001:W:26:01:02997/A

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Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02997
Report Number : EQNX:001:W:26:01:02997/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -9
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	85.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	275.6

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Quality Manager
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TEST REPORT

Report Issue Date	: 19-Jan-2026
Reference Number	: 001:W:26:01:02997
Report Number	: EQNX:001:W:26:01:02997/B

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002514F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02998
Report Number : EQNX:001:W:26:01:02998/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -10
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	15050.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.10
2	Lead	mg/l	SOP-CHM-27-02	0.02

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Reference Number : 001:W:26:01:02998
Report Number : EQNX:001:W:26:01:02998/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -10
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	650.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	2067.2

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Quality Manager
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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002515F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02999
Report Number : EQNX:001:W:26:01:02999/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -11
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	1530.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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NABL Scope

TC-6820

ULR-TC682026000002515F
Report Issue Date : 19-Jan-2026
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Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:02999
Report Number : EQNX:001:W:26:01:02999/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -11
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	15.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	49.2

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Quality Manager
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Report Issue Date	: 19-Jan-2026
Reference Number	: 001:W:26:01:02999
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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002590F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03000
Report Number : EQNX:001:W:26:01:03000/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -12
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	3760.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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Quality Manager
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NABL Scope

TC-6820

ULR-TC682026000002590F
Report Issue Date : 19-Jan-2026
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Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03000
Report Number : EQNX:001:W:26:01:03000/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -12
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	13.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	39.4

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Report Issue Date	: 19-Jan-2026
Reference Number	: 001:W:26:01:03000
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NABL Scope

TC-6820

ULR-TC682026000002591F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03001
Report Number : EQNX:001:W:26:01:03001/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -13
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	16040.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.14
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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NABL Scope

TC-6820

ULR-TC682026000002591F
Report Issue Date : 19-Jan-2026
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Reference Number : 001:W:26:01:03001
Report Number : EQNX:001:W:26:01:03001/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -13
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	540.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	1771.9

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NABL Scope

TC-6820

ULR-TC682026000002592F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03002
Report Number : EQNX:001:W:26:01:03002/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -14
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	8442.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	0.10

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Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03002
Report Number : EQNX:001:W:26:01:03002/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -14
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	25.2
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	78.8

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Quality Manager
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NABL Scope

TC-6820

ULR-TC682026000002593F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03003
Report Number : EQNX:001:W:26:01:03003/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -15
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	3700.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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TC-6820

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Reference Number : 001:W:26:01:03003
Report Number : EQNX:001:W:26:01:03003/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -15
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	25.4
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	78.8

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Quality Manager
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NABL Scope

TC-6820

ULR-TC682026000002594F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03004
Report Number : EQNX:001:W:26:01:03004/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -16
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	62150.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	1.26
2	Lead	mg/l	SOP-CHM-27-02	0.17

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NABL Scope

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Reference Number : 001:W:26:01:03004
Report Number : EQNX:001:W:26:01:03004/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -16
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	19500.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	63789.1

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Reference Number	: 001:W:26:01:03004
Report Number	: EQNX:001:W:26:01:03004/B

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NABL Scope

TC-6820

ULR-TC682026000002595F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03005
Report Number : EQNX:001:W:26:01:03005/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -17
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	8095.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	0.32
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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TC-6820

ULR-TC682026000002595F
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Report Number : EQNX:001:W:26:01:03005/A

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Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03005
Report Number : EQNX:001:W:26:01:03005/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -17
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	1016.7
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	3346.9

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Quality Manager
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TEST REPORT

Report Issue Date	: 19-Jan-2026
Reference Number	: 001:W:26:01:03005
Report Number	: EQNX:001:W:26:01:03005/B

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002596F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03006
Report Number : EQNX:001:W:26:01:03006/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -18
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	78930.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	1.03
2	Lead	mg/l	SOP-CHM-27-02	0.25

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002596F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03006
Report Number : EQNX:001:W:26:01:03006/A

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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03006
Report Number : EQNX:001:W:26:01:03006/B

Information Provided by Customer

Client Name : Our Lady of Bethlehem Church
Address : Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.
Contact Person : Fr Oscar

Sampling Location : NA
Sample Sub Group : Surface Water
Sample Name : Sample -18

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	20500.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	66939.2

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TEST REPORT

Report Issue Date	: 19-Jan-2026
Reference Number	: 001:W:26:01:03006
Report Number	: EQNX:001:W:26:01:03006/B

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002597F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03007
Report Number : EQNX:001:W:26:01:03007/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -19
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	890.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002597F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03007
Report Number : EQNX:001:W:26:01:03007/A

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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03007
Report Number : EQNX:001:W:26:01:03007/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -19
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	26.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	78.8

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Reference Number	: 001:W:26:01:03007
Report Number	: EQNX:001:W:26:01:03007/B

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002598F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03008
Report Number : EQNX:001:W:26:01:03008/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -20
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	4660.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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NABL Scope

TC-6820

ULR-TC682026000002598F
Report Issue Date : 19-Jan-2026
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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03008
Report Number : EQNX:001:W:26:01:03008/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -20
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	12.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	39.4

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Reference Number	: 001:W:26:01:03008
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NABL Scope

TC-6820

ULR-TC682026000002599F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03009
Report Number : EQNX:001:W:26:01:03009/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -21
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	3480.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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NABL Scope

TC-6820

ULR-TC682026000002599F
Report Issue Date : 19-Jan-2026
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Reference Number : 001:W:26:01:03009
Report Number : EQNX:001:W:26:01:03009/B

Information Provided by Customer

Client Name : Our Lady of Bethlehem Church
Address : Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.
Contact Person : Fr Oscar

Sampling Location : NA
Sample Sub Group : Surface Water
Sample Name : Sample -21

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	12.2
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	39.4

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Reference Number	: 001:W:26:01:03009
Report Number	: EQNX:001:W:26:01:03009/B

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TEST REPORT

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NABL Scope

TC-6820

ULR-TC682026000002600F
Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03010
Report Number : EQNX:001:W:26:01:03010/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Surface Water
			Sample Name	:	Sample -22
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Total Dissolved Solids at 180°C	mg/l	IS 3025 (Part 16)	4310.0

Discipline : Chemical Group : Residue and Contamination in Water

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic as As	mg/l	SOP-CHM-27-02	<0.001
2	Lead	mg/l	SOP-CHM-27-02	<0.005

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NABL Scope

TC-6820

ULR-TC682026000002600F
Report Issue Date : 19-Jan-2026
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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:W:26:01:03010
Report Number : EQNX:001:W:26:01:03010/B

Information Provided by Customer

Client Name : Our Lady of Bethlehem Church
Address : Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.
Contact Person : Fr Oscar

Sampling Location : NA
Sample Sub Group : Surface Water
Sample Name : Sample -22

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : 1 Ltr. water in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Biochemical Oxygen Demand	mg/l	IS 3025 (Part 44)	6.0
2	Chemical Oxygen Demand	mg/l	IS 3025 (Part 58)	19.7

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Reference Number	: 001:W:26:01:03010
Report Number	: EQNX:001:W:26:01:03010/B

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002601F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03011
Report Number : EQNX:001:ST:26:01:03011/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 1
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 700g of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	pH	-	IS 2720 (Part 26)	7.18
2	Phosphorous	%	Method Manual for Soil Testing (13.0)	2.22
3	Total Nitrogen	%	IS 14684	0.12

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic	mg/kg	SOP-CHM-27-02	0.38
2	Lead	mg/kg	SOP-CHM-27-02	8.93
3	Potassium	mg/kg	SOP-CHM-27-02	1396.86

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002601F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03011
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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03011
Report Number : EQNX:001:ST:26:01:03011/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 1
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 700g of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Salinity	g/kg	APHA 2520	0.15

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TEST REPORT

Report Issue Date	: 19-Jan-2026
Reference Number	: 001:ST:26:01:03011
Report Number	: EQNX:001:ST:26:01:03011/B

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002602F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03012
Report Number : EQNX:001:ST:26:01:03012/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 2
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 700g of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	pH	-	IS 2720 (Part 26)	7.93
2	Phosphorous	%	Method Manual for Soil Testing (13.0)	2.89
3	Total Nitrogen	%	IS 14684	0.12

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic	mg/kg	SOP-CHM-27-02	0.97
2	Lead	mg/kg	SOP-CHM-27-02	12.12
3	Potassium	mg/kg	SOP-CHM-27-02	2344.85

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TEST REPORT

ULR-TC682026000002602F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03012
Report Number : EQNX:001:ST:26:01:03012/A

NABL Scope

TC-6820

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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03012
Report Number : EQNX:001:ST:26:01:03012/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 2
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 700g of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Salinity	g/kg	APHA 2520	0.156

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Quality Manager
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Report Issue Date	: 19-Jan-2026
Reference Number	: 001:ST:26:01:03012
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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002604F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03014
Report Number : EQNX:001:ST:26:01:03014/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 4
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	pH	-	IS 2720 (Part 26)	7.09
2	Phosphorous	%	Method Manual for Soil Testing (13.0)	1.93
3	Total Nitrogen	%	IS 14684	0.39

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic	mg/kg	SOP-CHM-27-02	1.34
2	Lead	mg/kg	SOP-CHM-27-02	8.78
3	Potassium	mg/kg	SOP-CHM-27-02	2021.69

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NABL Scope

TC-6820

ULR-TC682026000002604F
Report Issue Date : 19-Jan-2026
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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03014
Report Number : EQNX:001:ST:26:01:03014/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 4
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Salinity	g/kg	APHA 2520	0.82

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Reference Number	: 001:ST:26:01:03014
Report Number	: EQNX:001:ST:26:01:03014/B

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NABL Scope

TC-6820

ULR-TC682026000002605F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03015
Report Number : EQNX:001:ST:26:01:03015/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 5
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	pH	-	IS 2720 (Part 26)	6.95
2	Phosphorous	%	Method Manual for Soil Testing (13.0)	4.34
3	Total Nitrogen	%	IS 14684	0.13

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic	mg/kg	SOP-CHM-27-02	1.04
2	Lead	mg/kg	SOP-CHM-27-02	10.05
3	Potassium	mg/kg	SOP-CHM-27-02	1766.92

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NABL Scope

TC-6820

ULR-TC682026000002605F
Report Issue Date : 19-Jan-2026
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Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03015
Report Number : EQNX:001:ST:26:01:03015/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 5
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Salinity	g/kg	APHA 2520	0.346

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Quality Manager
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NABL Scope

TC-6820

ULR-TC682026000002603F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03013
Report Number : EQNX:001:ST:26:01:03013/A

Information Provided by Customer

Client Name : Our Lady of Bethlehem Church
Address : Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.
Contact Person : Fr Oscar

Sampling Location : NA
Sample Sub Group : Soil/Sediments
Sample Name : Soil - 3

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 700g of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	pH	-	IS 2720 (Part 26)	6.30
2	Phosphorous	%	Method Manual for Soil Testing (13.0)	3.84
3	Total Nitrogen	%	IS 14684	0.048

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic	mg/kg	SOP-CHM-27-02	<0.5
2	Lead	mg/kg	SOP-CHM-27-02	9.84
3	Potassium	mg/kg	SOP-CHM-27-02	414.58

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NABL Scope

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ULR-TC682026000002603F
Report Issue Date : 19-Jan-2026
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Reference Number : 001:ST:26:01:03013
Report Number : EQNX:001:ST:26:01:03013/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 3
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 700g of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Salinity	g/kg	APHA 2520	0.029

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Quality Manager
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TEST REPORT

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Reference Number	: 001:ST:26:01:03013
Report Number	: EQNX:001:ST:26:01:03013/B

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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002606F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03016
Report Number : EQNX:001:ST:26:01:03016/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 6
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	pH	-	IS 2720 (Part 26)	7.12
2	Phosphorous	%	Method Manual for Soil Testing (13.0)	2.67
3	Total Nitrogen	%	IS 14684	0.18

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic	mg/kg	SOP-CHM-27-02	0.17
2	Lead	mg/kg	SOP-CHM-27-02	8.14
3	Potassium	mg/kg	SOP-CHM-27-02	3855.02

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NABL Scope

TC-6820

ULR-TC682026000002606F
Report Issue Date : 19-Jan-2026
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Reference Number : 001:ST:26:01:03016
Report Number : EQNX:001:ST:26:01:03016/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 6
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Salinity	g/kg	APHA 2520	0.33

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Quality Manager
(Reviewed & Authorised By)

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Reference Number	: 001:ST:26:01:03016
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TEST REPORT

NABL Scope

TC-6820

ULR-TC682026000002607F
Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03017
Report Number : EQNX:001:ST:26:01:03017/A

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 7
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	pH	-	IS 2720 (Part 26)	6.12
2	Phosphorous	%	Method Manual for Soil Testing (13.0)	2.96
3	Total Nitrogen	%	IS 14684	0.54

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Arsenic	mg/kg	SOP-CHM-27-02	3.23
2	Lead	mg/kg	SOP-CHM-27-02	11.11
3	Potassium	mg/kg	SOP-CHM-27-02	2832.13

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NABL Scope

TC-6820

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TEST REPORT

Report Issue Date : 19-Jan-2026
Reference Number : 001:ST:26:01:03017
Report Number : EQNX:001:ST:26:01:03017/B

Information Provided by Customer

Client Name	:	Our Lady of Bethlehem Church	Sampling Location	:	NA
Address	:	Our Lady of Bethlehem Church Dongri, Uttan Mira Bhayender, Palghar, Maharashtra, India - 401101.	Sample Sub Group	:	Soil/Sediments
			Sample Name	:	Soil - 7
Contact Person	:	Fr Oscar			

Particulars of Sample Analysed

Sampling Protocol : NA
Sample Collected by : Client

Quantity & Condition : Approx. 1.5Kg of sample in a client packaging is intact without any leaks or breaks

Date of Sampling	Date of Receipt	Start Date of Analysis	End Date of Analysis
NA	09-Jan-2026	09-Jan-2026	14-Jan-2026

---------- Result of Analysis ----------

Discipline : Chemical Group : Pollution & Environment

Sr.No	Parameters	Units	Methods	Results of Analysis
1	Salinity	g/kg	APHA 2520	1.87

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Quality Manager
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Report Issue Date	: 19-Jan-2026
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EQUINOX LABS PRIVATE LIMITED
NAVI MUMBAI

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Soil sample 2 region next to old boundry wall western side of dumping ground open plot 800 mtrs

Water Sample 13

Water Sample 15

Water sample 16

Water Sample 18

Water Sample 7

Water Sample 11

Water sample 10

Water Sample 9

Water Sample No 3

Water Sample No 6